



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,30th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 2

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Cont.Cas(C)/793/2022 FIXED, CAVT./0918/2022	ASHISH NATH Versus DR JOHN BERCHMANS EKKA AND 3 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	
	WITH			
2	WA/289/2022 CAVT. NO. 09182/022,	THE STATE OF ASSAM Versus ASHISH NATH AND ANR.	SC, P AND R.D. MR. K KONWAR MR. S DUTTA	MR. J M A CHOUDHURY MR. A B T HAQUE FOR CAVEATOR
	WITH			
3	WA/291/2022 CAVT. NO. 09182/022,	BIMOLA SUKLABAIIDYA Versus ASHISH NATH AND 4 ORS.	MR P NAYAK	SC, P AND R.D. GA, ASSAM MR. J M A CHOUDHURY MR. A B T HAQUE FOR CAVEATOR
	WITH			
	I.A.(Civil)/2764/2022 in WA/291/2022	BIMOLA SUKLABAIIDYA Versus ASHISH NATH AND 4 ORS.	MR P NAYAK	SC, P AND R.D. GA, ASSAM MR. J M A CHOUDHURY MR. A B T HAQUE FOR CAVEATOR
4	WP(C)/426/2023	ABHIJIT NAG AND 9 ORS Versus THE STATE OF ASSAM AND ANR	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU.
<u>ORDER NO STEPS</u>				
5	WP(C)/6375/2022 FIXED	MOSTAFA HUSSAIN Versus THE STATE OF ASSAM AND 8 ORS.	MR. A SARMA MR. K KALITA	SC, CO OP GA, ASSAM
<u>ADMISSION</u>				
6	WA/94/2018 FIXED	THE STATE OF ASSAM AND ANR Versus JERINA AHMED	MR. D SAIKIA MR. A DEKA MR. N SARMA	MR. R ALI MR. H A AHMED MR. S M RAHMAN

7	WP(C)/5710/2018 FIXED	SMTI. JUNMONI BATHARI Versus THE STATE OF ASSAM AND 5 ORS.	MR D J DAS MR. P MAHANTA MR. R B GOHAIN	MR. B D KONWAR (R6) GA, ASSAM SC, AG MRS J M KONWAR (R6) MR. R KALITA (R6) MR. A KHANIKAR (SC, DIMA HASAO COUNCIL) MR. RK TALUKDAR (R-3) MS. S NEWAR (R6) MS. M K BROWN (R6) MR. C BARUAH (SC, AG, R- 3) MR. G BORDOLOI (GA, ASSAM, R-1,2,4,5)
8	WA/154/2021 FIXED	SIKKIM-MANIPAL UNIVERSITY (SMU) Versus UNION OF INDIA AND ORS	MR. M DAS MR HEMLALL MANGAR MR TASHI R BARFUNGPA	DR DOMA T. BHUTIA MR SUJAN SUNWAR MR H.G. BHUTIA MS M.D. TAMANG
	WITH I.A.(Civil)/1109/2021 in WA/154/2021	SIKKIM-MANIPAL UNIVERSITY (SMU) Versus UNION OF INDIA AND ORS	MR HEMLALL MANGAR MR TASHI R BARFUNGPA	MR. A CHAMUAH (R-2) DR DOMA T. BHUTIA MR SUJAN SUNWAR MR H.G. BHUTIA MS M.D. TAMANG
	WITH I.A.(Civil)/1110/2021 in WA/154/2021	SIKKIM-MANIPAL UNIVERSITY (SMU) Versus UNION OF INDIA AND ORS	MR HEMLALL MANGAR MR TASHI R BARFUNGPA	DR DOMA T. BHUTIA MR SUJAN SUNWAR MR H.G. BHUTIA MS M.D. TAMANG
	WITH I.A.(Civil)/3705/2022 in WA/154/2021	SIKKIM-MANIPAL UNIVERSITY (SMU) Versus UNION OF INDIA AND 2 ORS	MR K AGARWAL MR. M DAS	DY.S.G.I. SC, U G C
9	WP(C)/231/2021 FIXED	DAIKHYA RANI KAR Versus THE UNION OF INDIA AND 3 ORS	MR H K J AHMED	MR. S C BISWAS (R-4) MR D BANIA (R-4) MR. P S BISWAS (R-4) MS. R DEVI (R-4) SC, NF RLY
10	WA/9/2022 FIXED	PRANITA BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MR S ISLAM	GA, ASSAM SC, AG MR. S K MEDHI SC, PWD
11	Review.Pet./150/2019	THE ALL ASSAM WORK CHARGE EMPLOYEE ASSOCIATION AND ANR Versus THE STATE OF ASSAM AND 833 ORS	MR N DUTTA MR. K N CHOUDHURY MR. N N B CHOUDHURY MR. N BARUAH MR. M DEWAN MR. M DEWAN	GA, ASSAM MR. R BORPUJARI, SC, FINANCE SC, SOCIAL WELFARE
12	WITH WA/1/2022	UJALA NARZARY Versus THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD	GA, ASSAM SC, AG SC, BTC SC, PWD
13	WA/102/2022 FIXED	UNION OF INDIA AND ANR Versus M/S PAN PARAG INDIA LTD.	MR B SARMAH MR. S BARMAN	DR. A SARAF MR. S C KEYAL MR. S K KEJRIWAL MS. S KEJRIWAL
	WITH I.A.(Civil)/1607/2020 in WA/102/2022	UNION OF INDIA AND ANR Versus M/S PAN PARAG INDIA LTD.	MR. B SARMAH	MR. S K KEJRIWAL
14	WITH C.Ex.App./1/2022	COMMISSIONER OF CGST AND CX Versus M/S BETJAN TEA ESTATE	MR. S C KEYAL MISS P DAS	MR A B DEY MR. S SUTRADHAR

	WITH I.A.(Civil)/691/2022 in C.Ex.App./1/2022	COMMISSIONER OF CGST AND CX Versus M/S BETJAN TEA ESTATE	MR. S C KEYAL MISS P DAS	
15	WITH C.Ex.App./2/2022	COMMISSIONER OF CGST AND CX Versus M/S TENGAPANI TEA ESTATE	SC, GST MR. S C KEYAL MS G HAZARIKA MISS P DAS	MR. A B DEY MR. S SUTRADHAR
	WITH I.A.(Civil)/1183/2022 in C.Ex.App./2/2022	COMMISSIONER OF CGST AND CX Versus M/S TENGAPANI TEA ESTATE	SC, GST MR. S C KEYAL MS G HAZARIKA MISS P DAS	
16	WITH C.Ex.App./3/2022	COMMISSIONER OF CGST AND CX Versus M/S JUTLIBARI TEA ESTATE	SC, GST MR. S C KEYAL MS G HAZARIKA MISS P DAS	MR. A B DEY MR. S SUTRADHAR
	WITH I.A.(Civil)/1185/2022 in C.Ex.App./3/2022	COMMISSIONER OF CGST AND CX Versus M/S JUTLIBARI TEA ESTATE	SC, GST MR. S C KEYAL MS G HAZARIKA MISS P DAS	
17	WITH C.Ex.App./4/2022	COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE Versus M/S LUIT DEVELOPER PRIVATE LIMITED .	SC, GST MR. S C KEYAL MS. P DAS	MR. A GOYAL MR. P DAS
18	WITH C.Ex.App./6/2022	THE COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX AND CENTRAL EXCISE Versus M/S GAIL (INDIA) LIMITED	MR. S C KEYAL	
	WITH I.A.(Civil)/3218/2022 in C.Ex.App./6/2022	THE COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX AND CENTRAL EXCISE Versus M/S GAIL (INDIA) LIMITED	MR. S C KEYAL	
19	WA/249/2022 FIXED	TARANI KANTA RAY AND 10 ORS. Versus THE STATE OF ASSAM AND 7 ORS. F	MR. M ISLAM H M ALI	GA, ASSAM SC, AG SC, FOREST SC, FINANCE SC, BTC
20	WA/251/2022 FIXED	JAYANTA KUMAR KONWAR Versus THE STATE OF ASSAM AND 4 ORS.	MR R S CHAUHAN MR A SHARMA	SC, ELEM. EDU SC, SSA
21	WA/263/2022 FIXED	RAJIB SEKHAH NATH AND ANR. Versus THE CHAIRMAN, COAL INDIA LTD. AND ANR.	MS S MOCHAHARI MR SISHIR DUTTA MR. S DUTTA	SC, COAL INDIA
22	WA/264/2022 FIXED	HILAL UDDIN BARBHUIYA AND 11 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
23	WA/268/2022 CAVT. NO.07672/022, FIXED, CAVT./767/2022	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 OSR. Versus PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN FOR CAVEATOR
	WITH I.A.(Civil)/3161/2022 in WA/268/2022	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 OSR. Versus PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY

24	WA/269/2022 CAVT. NO.07672/022, FIXED WITH I.A.(Civil)/3286/2022 in WA/269/2022	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS. Versus PREMIER ENERGIES LTD. ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS. Versus PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN FOR CAVEATOR MR. R DUBEY
25	WA/270/2022 CAVT. NO.07672/022, FIXED WITH I.A.(Civil)/3162/2022 in WA/270/2022	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS. Versus PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN FOR CAVEATOR MR. R DUBEY
26	WA/271/2022 CAVT. NO.07672/022, FIXED WITH I.A.(Civil)/3169/2022 in WA/271/2022	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS. Versus PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN FOR CAVEATOR MR. R DUBEY
27	WA/272/2022 CAVT. NO.07672/022, FIXED WITH I.A.(Civil)/3163/2022 in WA/272/2022	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS. Versus PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN FOR CAVEATOR MR. R DUBEY
28	WA/287/2022 FIXED WITH	RUNGTA PROJECTS LTD. Versus COAL INDIA LTD. AND 4 ORS	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	SC, COAL INDIA
29	WA/321/2018 WITH	THE COAL INDIA LIMITED AND 3 ORS Versus RUNGTA PROJECTS LIMITED	MR. M Z AHMED MS. B DUTTA MR. A M DUTTA	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE
30	WA/338/2018	THE COAL INDIA LIMITED AND 3 ORS Versus RUNGTA PROJECTS LIMITED	MR. M Z AHMED MS. B DUTTA MR. A M DUTTA	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE
31	WA/321/2022 FIXED, WITH WP(C)/3231/2013 (D/O), CAVT./781/2022	NIJARA DEKA Versus THE STATE OF ASSAM AND 6 ORS. B	MR. U K GOSWAMI MR. U K GOSWAMI	SC, SEC. EDU. MR.N N B CHOUDHURY FOR CAVEATOR
32	WA/332/2022 FIXED	SHYAM SUNDER BORAH AND 4 ORS. Versus THE STATE OF ASSAM 4 ORS.	MS M NIROLA	SC, SEC. EDU.
33	WP(C)/2495/2022 FIXED	LUCY SAWKMIE AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR R ISLAM MS M DEKA	GA, ASSAM M KATAKY
34	WP(C)/4764/2022 FIXED	SHAH SYED AHADUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M R SODIAL MS S Z HAYAT H. BHARALI	GA, ASSAM MR. U K NAIR, LEARNED SR. SC, G.H.C
35	WP(C)/4990/2022 FIXED	ABHIJIT ROY Versus THE UNION OF INDIA AND 2 ORS.	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS	MRS. R DEVI ASSTT.S.G.I.
36	WA/10/2023 FIXED	MANASHI HAZARIKA Versus THE STATE OF ASSAM AND 6 ORS.	MR. P J PHUKAN	GA, ASSAM SC, GAD

37	WITH WA/326/2022	BONALI DUTTA CHANGMAI AND ANR . Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. P. SINGHA	MR. P J PHUKAN (R5) GA, ASSAM SC, GAD
38	WA/17/2023 CAVT. NO.15512/022, FIXED	THE FOOD CORPORATION OF INDIA AND 5 ORS. Versus MAYUR DUTTA	MR. K N CHOUDHURY MR B K SINGH MR D AKRAM	MR. U K NAIR MS. N DEY MR. N BORPATRAGOHAIR FOR CAVEATOR
39	WA/19/2023	GHANA DAS Versus THE STATE OF ASSAM AND 5 ORS .	MR. R M CHOUDHURY	GA, ASSAM SC, AFDC
ORDERS				
40	WA/197/2016 CAVT. NO. 1358/2015 FIXED, CAVT./1358/2015	THE UNION OF INDIA and 4 ORS Versus BIJU BARMAN and 2 ORS	MR.S C KEYAL MR. K GOGOI ASSTT.S.G.I.	MR.R ISLAMR-6 FOR CAVEATOR
41	Review.Pet./175/2017 FIXED, WITH WA/262/2011 (D/O)	SMT JYOTSNA DEVI Versus THE STATE OF ASSAM and 4 ORS	MR. S S DEY MR. M NATH MR. U RAJBANSHI MR. A BHATTACHARJEE MR. D J KAPIL	SC, SECONDARY EDUCATION MR. S S GOSWAMI (R5) MR. S K CHAKRABORTY
42	WA/277/2017 CAVT. NO. 1399/2017 FIXED, CAVT./1399/2017	ABDUL HYE Versus THE STATE OF ASSAM and 6 ORS	MR.H R A CHOUDHURY MR.J ISLAM MS. A AHMED MR.A RAHMAN	GA, ASSAM MR.D A KAIYUMR-7 MR.M AHMED MR. D MAZUMDAR(Sr.Adv.)(R-7) MR.N HOSSAIN FOR CAVEATOR SC, HIGHER EDUCATION
	WITH I.A.(Civil)/3236/2017 in WA/277/2017	ABDUL HYE Versus THE STATE OF ASSAM and 6 ORS	MR.H R A CHOUDHURY MR.J ISLAM MS. A AHMED MR.A RAHMAN	GA, ASSAM MR.M AHMED MR.N HOSSAIN FOR CAVEATOR SC, HIGHER EDUCATION
43	WP(C)(Suo Moto)/8/2018 FIXED	X X X Versus IN RE - THE STATE OF ASSAM AND 7 ORS.	MR S S DEY MR H K DAS(AMICUS CURIAE) SC, GHC	MR. R.K.D. CHOUDHURY(SR.GA,ASSAM) MS. T. KHRO, GA, NAGALAND, MR. A.D.CHOUDHURY, ADDL. ADVOCATE GENERAL, MIZORAM MR A CHANDRAN(ADDL.SR.GA, AP)
44	Mat.App./67/2019 FIXED, WITH LCR	JAYANTA DEY Versus SMTI. ARUNDHUTI DEY	MS. S SARMA MR. J ROY	MR. D HAZARIKA MR. R PHUKAN MR. T BARUAH MR. T BARUAH FOR CAVEATOR
45	WP(C)/3180/2019 FIXED	LAL CHUAILOUA Versus THE STATE OF MIZORAM AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU MR V KUNDU	GA, MIZORAM
46	WP(C)/4045/2019 FIXED	UNION OF INDIA AND 7 ORS. Versus ON THE DEATH OF KIRTI CHANDRA GOGOI, HIS LEGAL HEIRS	MR. S C KEYAL	MR M HOQUE MR S AHMED MR K BROOK MD. M HAZARIKA
47	WITH WP(C)/3159/2019	HIRENDRANATH NATH Versus THE UNION OF INDIA AND 4 ORS.	MR. P C DAS MR K K DAS MR. M KATAKI MR. S N KRISHNATRAYA	ASSTT.S.G.I.
48	Mat.App./13/2021 FIXED	HIRON ROY Versus GAURI KANTA ROY		
49	C.Ex.App./7/2022 FIXED	COMMISSIONER OF GST AND CENTRAL EXCISE Versus M/S S. GOPAL AND COMPANY	SC, GST MR. S C KEYAL	

50	Mat.App./42/2022 FIXED	DURGA TALUKDAR Versus LEENA TALUKDAR	MR. D CHOUDHURY MR. P DUTTA	MS. B SAIKIA A R AHMED FOR CAVEATOR
51	Mat.App./44/2022 FIXED	BINITA KALITA Versus DILIP CHANDRA KALITA B	MR. S ISLAM MR A CHOUDHURY MS. A KAUSHAR MR A ZAMAN	MR H K DAS MR. U PATHAK
52	WA/136/2022 FIXED	LALRAMTHARA PACHUAU AND 4 ORS. Versus MIZORAM UNIVERSITY (MZU) AND 2 ORS.	MS C LALLAWMZUALI MR. R R Gogoi MR L SAILO	MR. I CHOWDHURY SR ADV (R1, R2) MR. A K BARUAH (R1, R2) MR. S BISWAKARMA (R1, R2) MS G DAS (R1, R2) MR T DAS (R1, R2)
53	I.A.(Civil)/297/2022 FIXED in Mat.App./1139/2022 WITH Mat.App./1139/2022 (Filing Number)	ASHIT CHANDA Versus SUPARNA CHANDA (SEN) ASHIT CHANDA Versus SUPARNA CHANDA (SEN) E	MR. N H MAZARBHUIYAN MR. M H SAIKIA MR. N I MAZARBHUYAN MR. N H MAZARBHUIYAN	
54	WA/364/2022 CAVT. NO.11942/022, FIXED, CAVT./1194/2022 WITH I.A.(Civil)/3443/2022 in WA/364/2022	STATE BANK OF INDIA Versus PALLABH BHOWMICK AND 4 ORS. STATE BANK OF INDIA Versus PALLABH BHOWMICK AND 4 ORS.	MR. A PARVEZ MR. B ROY MR. A PARVEZ MR. B ROY	GA, ASSAM RESPONDENT IN PERSON FOR CAVEATOR GA, ASSAM RESPONDENT IN PERSON FOR CAVEATOR
55	I.A.(Civil)/2033/2022 CAVT. NO.07242/022, FIXED, CAVT./0724/2022 in WA/8235/2022 WITH WA/8235/2022 (Filing Number)	IVY GOHAIN DASGUPTA Versus BHAGWAN PATOR AND 11 ORS.	MR. K N CHOUDHURY MR. S K GOSWAMI MR. D J DAS N GAUTAM	GA, ASSAM MR D K DAS MR H BETALA MR DEBA SARMAH MR C KUMAR MS N SHYAM SC, WPT AND BC FOR CAVEATOR SC. WATER RESOURCE DEPTT.
56	I.A.(Civil)/3640/2022 FIXED in WA/12652/2022 WITH WA/12652/2022 (Filing Number)	IVY GOHAIN DASGUPTA Versus BHAGWAN PATOR AND 11 ORS. B PRATAP CHOWDHURY Versus THE STATE OF ASSAM AND 3 ORS. PRATAP CHOWDHURY Versus THE STATE OF ASSAM AND 3 ORS. F	MR. K N CHOUDHURY MR. A K PURKAYASTHA MR. S NATH MR. A K PURKAYASTHA	GA, ASSAM MS. R CHOUDHURY (r-4) MR N RAHMAN (r-4)
57	WP(C)/6395/2022 FIXED	BIJAY LASHMI BARUAH Versus UNION OF INDIA AND 3 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	
58	I.A.(Civil)/205/2023 in ITA/5186/2020 WITH ITA/5186/2020 (Filing Number)	PR. COMMISSIONER OF INCOME TAX Versus M/S NUMALIGARH REFINERY LTD. PR. COMMISSIONER OF INCOME TAX Versus M/S NUMALIGARH REFINERY LTD. (F)	MR. S SARMA MR. R S MISHRA	
HEARING				
59	WA/225/2014 FIXED, CAVT./802/2021 (D/O)	FATHER MARCUS LAKRA PARISHY PRIEST and ANR. Versus STATE OF ASSAM and 3 ORS.	MR.R P KAKOTI MR.A K DUTTA MR.R SAGAR MS.ANNA K P MR.B PURKAYASTHA	MS.N MODI(R-4) GA, ASSAM MR.S DUTTA(R-4) MR.C SHARMAR-4

	WITH I.A./2696/2015 in WA/225/2014	CHENIKUTHI HAPPY VILLA UNNAYAN SAMITY and ANR. Versus FATHER MARCUS LAKRA PARISHY PRIEST and ANR.	MS.N MODI MR.S DUTTA MR.C SHARMA	MR.R P KAKOTI GA, ASSAM MR.A K DUTTA MR.R SAGAR MS.ANNA K P MR.B PURKAYASTHA
	WITH I.A.(Civil)/1394/2022 in WA/225/2014	DR. NIVEDITA GOSWAMI AND 4 ORS. Versus FATHER MARCUS LAKRA PARISH PRIEST and 4 ORS.		
60	WITH WP(C)/6710/2021 CAVT. NO. 08022/021,	FR. VINCENT XALXO Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	GA, ASSAM MS. S SARMA MS. N M DEKA FOR CAVEATOR
61	WP(C)/5189/2017 FIXED	PURNIMA MALAKAR @ PURNIMA MALI @ PURNIMA PAUL @ PURNIMA LAXMI PAUL Versus THE UNION OF INDIA and 11 ORS.	MR.A K PURKAYASTHA MR.R C PAUL	MR.A K SARKAR MR.D K DEY(Rly.Adv.) MR. P MAHANTA (R11) MR. R B GOHAIN (R11) MR P AGARWAL (R11) SC, NF RLY
	WITH I.A.(Civil)/2286/2022 in WP(C)/5189/2017	CHAMPA MALAKAR Versus THE UNION OF INDIA and 12 ORS.	MR. N K MURRY MS. O KITS MS P TOKBIPI	MR. R C PAUL
62	WITH WP(C)/3400/2017 CAVT. NO. 288/2017	UNION OF INDIA and 9 ORS. Versus SMT. SIPPO KHAN @ SIPPO MALAKAR and 2 ORS.	MSB DEVI MR.D K DEYRly.Adv. MS.C DAS	MR.A K BORA(R-1) MR.R C PAULR-2 MR H K J AHMED (r-1) MS. B DAS (r-1) MS.K GOGOI(R-1) MR.A SHAKIL(R-2) FOR CAVEATOR MR.D SINGH
63	WA/233/2018 FIXED, WITH WP(C)/5324/2012 (D/O)	THE STATE OF ASSAM and 6 ORS Versus RELIEF FAMILIES WELFARE SERVICE SOCIETY and 2 ORS	MR. D SAIKIA MR. H RAHMAN MR. B GOGOI ADDL. AG, ASSAM	MR. M SARANIA (R-1&3) MR. S U AHMED MS. SUSENTETLA (R-1&3)
64	WITH WA/320/2018	THE STATE OF ASSAM AND 5 ORS Versus KOKRAJHAR, GOSSAIGAON AND CHIRANG DISTRICT RELIEF CO- ORDINATION COMMITTEE AND 19 ORS	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MR P NAYAK SR. ADDL A.G. ASSAM SC, FINANCE SC, REVENUE	MR. A K HUSSAIN (R1-R19) MR. B HUSSAIN (R1-R19) MR A HAQUE (R1-R19)
	WITH I.A.(Civil)/3880/2018 in WA/320/2018	THE STATE OF ASSAM AND 5 ORS Versus KOKRAJHAR, GOSSAIGAON AND CHIRANG DISTRICT RELIEF CO- ORDINATION COMMITTEE AND 19 ORS	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MR P NAYAK SC, FINANCE SC, REVENUE	
65	C.Ex.App./2/2019 FIXED, CAVT./639/2018	COMMISSIONER, CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE Versus M/S RAJDHANI TELE PRODUCTS	MR. S C KEYAL, ASSTT.S.G.I.	DR A SARAF MR H DAS, FOR CAVEATOR MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA
66	C.Ex.App./5/2020 FIXED	COMMISSIONER, CENTRAL EXCISE AND SERVICE TAX Versus SARVOPARI IMPEX PRIVATE LTD.	MR. S C KEYAL ASSTT.S.G.I.	MS. M L GOPE MS. N HAWELIA MS S SHARMA

67	WITH C.Ex.App./9/2020	COMMISSIONER, CENTRAL EXCISE AND SERVICE TAX Versus EKTARA EXPORTS PRIVATE LTD.	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS S SHARMA
68	WA/173/2021 FIXED	PRABHAKAR DAS AND 9 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	MR. P S BHATTACHARYYA (r-1,2) MR A SHARMA (R-3,4) ASSTT.S.G.I.
69	WP(C)/3091/2021 FIXED	RAIHENA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A MANNAF MD A S ALI	MR. A SATTAR MR. U K NAIR MR F HAQUE MR H GUPTA (R-1 TO 4) MR. M P SARMA MR H K BARUAH ASSTT.S.G.I.
70	WITH WP(C)/1886/2020	RAIHENA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. M H RAJBARBHUIYAN MR. A MANNAF	S N SARMA (R-5) MR. A SATTAR (R6) MR. M NATH MRS. A GAYAN MR. A ROY MR. A SARMA (R-5) MR F HAQUE (R6) MR. A BHATTACHARJEE MR. K KALITA (R-5) MR H K BARUAH (R6) MR. C BASUMATARY (R-5) ASSTT.S.G.I.
71	WITH WP(C)/2914/2021	MUSSTT AMBIA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. U K NAIR MR. A CHETRY MR F HAQUE MR A CHAKRABORTY	MR. A MANNAF MS. B SARMA (R-1,3,4,5) ASSTT.S.G.I.
72	WA/175/2022 FIXED	BHUPENDRA SINHA AND 7 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. K PATHAK MR. I KALITA MR. S P SHARMA MS U SHARMA	GA, ASSAM SC, AG SC, GHC ASSTT.S.G.I.
73	WA/243/2022 FIXED	PRATAP CHANDRA NAYAK, FORCE NO. 850872588 ASSISTANT SI/GENERAL DUTY Versus THE UNION OF INDIA AND 4 ORS. B	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA B SARMA	MR. K K PARASAR ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 30/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
3)	MR. N ISLAM	23-01-2023	To	03-02-2023
4)	MR. R BORUAH	20-01-2023	To	30-01-2023
5)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
6)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
7)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
8)	MR. D NANDI	25-01-2023	To	31-01-2023
9)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
10)	MR. R SARMAH	27-01-2023	To	05-02-2023
11)	MD. A J ATIA	30-01-2023	To	06-02-2023
12)	MR. A M BORA	30-01-2023	To	01-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,30th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE THE CHIEF JUSTICE (ACTING)

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/657/2022 FIXED	HALIMA KHATUN AND 2 ORS Versus SURANJANA SENAPATI	MR. A M KHAN	SC, ELEM. EDU
2	Cont.Cas(C)/658/2022 FIXED	ABDUL KADER AND 2 ORS Versus SURANJANA SENAPATI	MR. A M KHAN	SC, ELEM. EDU
3	Cont.Cas(C)/659/2022 FIXED	MOZIBAR RAHMAN Versus MAMATA HOJAI	MR. A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	SC, SEC. EDU.
4	Cont.Cas(C)/748/2022	SMTI. BONTI BORAH Versus DR BIJOYA CHOUDHURY AND 4 ORS	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	SC, SEC. EDU. SC, FINANCE DEPTT.
5	Cont.Cas(C)/761/2022 FIXED	INDIRA THAKURIA AND 3 ORS A Versus MAMATA HOJAI	MR. K N CHOUDHURY MR. U K BARMAN MR. R M DEKA MR H ALI MR. M MALAKAR MR. R KONWAR	SC, SEC. EDU.
6	Cont.Cas(C)/766/2022 FIXED	MAINUL HOQUE Versus BIJOYA CHOUDHURY AND ANR	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A MONDAL	SC, SEC. EDU.
7	Cont.Cas(C)/769/2022 FIXED	BINA GOGOI Versus BIJOYA CHOUDHURY AND ANR	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU
8	Cont.Cas(C)/779/2022 FIXED	GOKUL BORAH Versus PRITHWISH KUMAR CHAKI AND 2 ORS	MR MINTU SAIKIA	SC, SEC. EDU.
9	Cont.Cas(C)/31/2023	PRABENDRA CH DAS Versus DR. BIJOYA CHOUDHURY AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU
ADMISSION				
10	WP(C)/7021/2018	MRINMAY KUMAR DAS AND ANR. Versus THE GAUHATI HIGH COURT AND 4 ORS.	MS. S NATH MR. A DHAR MD F FARIDI	GA, ASSAM MR H K DAS, SC GAUHATI HIGH COURT MR. R BORPUJARI, SC, REVENUE DEPARTMENT SC, GHC SC, FINANCE

11	Arb.P./20/2022 FIXED	M/S RAITANI ENGINEERING WORKS PVT LTD Versus THE UNION OF INDIA AND 3 ORS	MR. A BISWAS MR R KALITA MS S AHOM	MR. K GOGOI ASSTT.S.G.I.
ORDERS				
12	Cont.Cas(C)/793/2015 FIXED	RANA PRASAD NATH Versus SMTI. JAYASHREE DAULAGUPU, I.A.S. and ORS.	MR P KATAKI MR.S BORA MR S P DAS MR A ALAM MR.S M T CHISTIE	MR J CHUTIYA(R-5, 6) MS. S KEMPRAI (R-5, 6)
13	Review.Pet./111/2019 FIXED, WITH WP(C)/3248/2016 (D/O), REVIEW PET./1/2016 (D/O), WP(C)/6273/2014 (D/O), CAVT./160/2019 (D/O), CAVT./1481/2015 (D/O)	SMTI. MITALI GOHAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. R DE	GA, ASSAM MR. M J BARUAH FOR CAVEATOR
14	Review.Pet./106/2021 FIXED, WITH WP(C)/3386/2018 (D/O)	ON THE DEATH OF BIJOY SHANKAR THAKUR HIS LEGAL HEIRS, Versus THE STATE OF ASSAM AND 7 ORS.	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. MR. B CHETRI (r-8) MS. D MUSAHARY MR K KASHYAB (r-8) MR. R BARPUJARI SC, FINANCE
WITH				
15	WP(C)/4729/2021	ON THE DEATH OF BIJOY SHANKAR THAKUR, HIS LEGAL HEIRS REP. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. B CHETRI (R-4) MR. M BHATTARAI (R-4) MR P BHATTACHARJYA (R-4) SC. EDU.
16	Cont.Cas(C)/363/2022 FIXED	DR. BASANTA LASKAR Versus SIDDHARTH SINGH AND ANR	PETITIONER IN PERSON	MR. B GOGOI (R-2) MR A CHALIHA (R-2) MR M BHUYAN (R-2)
17	Cont.Cas(C)/786/2022 FIXED	ATIKUR RAHMAN Versus PALLAV GOPAL JHA AND ANR	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	
HEARING				
18	WP(C)/763/2018 PART-HEARD, FIXED	MAHESH HAZARIKA Versus THE GAUHATI HIGH COURT AND 3 ORS.	MR. N BORAH MR. H MAZUMDER	MR. Y DOLOI (SC, TRANSPORT DEPTT.) MR. U K NAIR (SC, GHC) MR. A DHAR (R-3) MD. F FARIDI (R-3)

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LEAVE NOTE OF ADVOCATES FOR 30/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
3)	MR. N ISLAM	23-01-2023	To	03-02-2023
4)	MR. R BORUAH	20-01-2023	To	30-01-2023
5)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
6)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
7)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
8)	MR. D NANDI	25-01-2023	To	31-01-2023
9)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
10)	MR. R SARMAH	27-01-2023	To	05-02-2023
11)	MD. A J ATIA	30-01-2023	To	06-02-2023
12)	MR. A M BORA	30-01-2023	To	01-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,30th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1-55), ALONGWITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1736/2021 WITH WP(C)/3455/2015(D/O), FIXED	PRANAB BORAH@ PRANAV BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MR. B GOGOI	SC, ELEM. EDU GA, ASSAM
2	WP(C)/4478/2021 FIXED	GIRIBALA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K TIWARI MR. A LAL MR. M PANDIT	SC, ELEM. EDU GA, ASSAM SC, HEALTH
3	Cont.Cas(C)/742/2022 FIXED	DR. REKIBUDDIN AHMED Versus PROF. PRATAP JYOTI HANDIQUE AND ANR	MR. D DAS SR. ADV MS. S MAHANTA MR. M MAHANTA MS SIBANI BORA	
WITH				
4	WP(C)/9075/2019	REKIBUDDIN AHMED Versus THE STATE OF ASSAM AND 8 ORS.	MR. D DAS SR. ADV MR. M MAHANTA MR. P K MUNIR	SC, HIGHER EDU GA, ASSAM SC, G U SC, U G C
WITH				
	I.A.(Civil)/3610/2022 in WP(C)/9075/2019	GAUHATI UNIVERSITY AND 4 ORS. Versus REKIBUDDIN AHMED AND 4 ORS.		SC, HIGHER EDU MR. D DAS SR. ADV GA, ASSAM MR. M MAHANTA MR. P K MUNIR SC, U G C SC, G U
WITH				
5	WP(C)/8006/2022	DR. REKIBUDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. D DAS SR. ADV MS. S MAHANTA MR. M MAHANTA MS SIBANI BORA	SC, HIGHER EDU GA, ASSAM SC, G U SC, U G C
6	WP(C)/8336/2022 FIXED	MANTU TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU. SC, N C T E
7	WP(C)/8348/2022 FIXED	GERJAIPAM ADARSHA HIGH SCHOOL AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR. M A I HUSSAIN MRS. J BEGUM	SC, SEC. EDU.

8	WP(C)/47/2023 FIXED	SHANEWAGE AHMED AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR K BHUYAN MR. M U E BHUYAN	SC, SEC. EDU. GA, ASSAM SC, G U
9	WP(C)/183/2023 FIXED	SUNIL DAIMARI Versus THE STATE OF ASSAM AND ANR	MR. D P CHALIHA MD. I AHMED	SC, SEC. EDU. SC, SCERT, ASSAM
10	WP(C)/383/2023 FIXED	JUNMONI PHUKAN AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. P HAZARIKA MR. P K MUNIR MR. A. GAYAN	SC, ELEM. EDU SC, SSA
11	WP(C)/423/2023	TAIZUDDIN Versus THE STATE OF ASSAM AND 6 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	SC, ELEM. EDU GA, ASSAM
12	WP(C)/425/2023 CAVT. NO.00642/023, FIXED	MADHAB BHUYAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. S K DAS MR R KARIM	SC, SEC. EDU. MR K K MAHANTA (Sr. Advocate) FOR CAVEATOR
	WITH			
13	WP(C)/2638/2017 CAVT. NO. 599/2017	MADHAB BHUYAN, Versus THE STATE OF ASSAM and 6 ORS.	MR.S K DAS MR R KARIM	MS N BEGUM (r-7) MRS B JAIN (R.No.5) MR. N J GOGOI(R.No.5) MR. K M MAHANTA (r-7) MR S GAUTAM (r-7) MS N BORDOLOI(R.No.6)
14	WP(C)/450/2023 B/O	MORIOM KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. M I HUSSAIN MR. S M RAHMAN	SC, ELEM. EDU GA, ASSAM
		ORDER (STAY VACATING)		
15	I.A.(Civil)/164/2023 FIXED in WP(C)/55/2023 WITH WP(C)/55/2023	MD. ABDUL NOOR BORBHUIYA Versus MD TAJ UDDIN LASKAR AND 5 ORS. MD TAJ UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. U PATHAK MR A CHAKRABORTY MR N K SARMA MR. A R BHUYAN MR N Z CHOUDHURY MR S ABDULLAH	GA, ASSAM SC, APSC SC, EDU SC, ELEM. EDU SC, SCERT, ASSAM GA, ASSAM SC, APSC
		ADMISSION		
16	WP(C)/508/2021 B/O	INAMUL HASSAN Versus THE COUNCIL OF ARCHITECTURE (COA) AND 2 ORS.	MR. K A MAZUMDER MR. N I KHAN	MR H GUPTA MR. P MAHANTA (R-1,3) MR. R B GOHAIN (R-1,3) ASSTT.S.G.I.
17	WP(C)/3166/2021 CAVT. NO.03852/021, FIXED, WITH CAVT.385/2021	BIREN SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR D DEKA MR N J KUMAR MR. R KAMAN	SC, SEC. EDU. MR. S K DAS MR G GOSWAMI (r-6) MR R KARIM SC, N C T E MR D BARMAN FOR CAVEATOR SC, DIB. UNIVERSITY
18	WP(C)/3271/2021 B/O	BIKASH CHANDRA BHARALI Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR. H GOGOI	SC, ELEM. EDU MR F K R AHMED (R6, R7) MR R LODH (R6, R7)
19	WP(C)/4278/2021 B/O	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON Versus THE PHARMACY COUNCIL OF INDIA AND 2 ORS.	MR. K A MAZUMDER MR E AHMED	SC, A S T U ASSTT.S.G.I.
20	WP(C)/4387/2021 FIXED	MANIK DUTTA Versus THE STATE OF ASSAM AND 7 ORS.	MR H I CHOUDHURY MR. N HAQUE MR M HUSSAIN MS. P ADHIKARI	SC, ELEM. EDU GA, ASSAM
21	WP(C)/409/2022 B/O	ABDUL HAMID SHEIKH Versus THE STATE OF ASSAM AND 6 ORS.	MR. D A KAIYUM MR. M S MONDAL	SC, ELEM. EDU MR. S K DAS (R-6,7) MR R KARIM (R-6,7)

22	WP(C)/511/2022 B/O	MINAKSHI CHOUDHURY AND 3 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, SEC. EDU.
23	WP(C)/793/2022 B/O	GEETAMONI BHUYAN AND ANR Versus THE STATE OF ASSAM AND 2 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR A K AZAD	SC, SEC. EDU.
24	WP(C)/7171/2022 FIXED	DR. BANABINA BRAHMA Versus THE STATE OF ASSAM AND 7 ORS	MR B D DAS MR D KALITA MR. H R DAS	SC, HIGHER EDU SC, APSC MR. B CHOUDHURY, SC, BTC MR P BHARDWAJ (r-6) MR. M SARMA (R6)
25	WP(C)/7360/2022	DEBASHREE TAID Versus THE STATE OF ASSAM AND 2 ORS.	MR. S HAZARIKA MR S SARMAH MS A M DCOSTA	SC, SEC. EDU. MRS. D DAS BARMAN, GA, ASSAM (R-1 & 3) MR S M T CHISTIE, SC, SEC EDU DEPTT. (R-2)
ORDERS				
26	Cont.Cas(C)/747/2015	NUMAN UDDIN Versus PRITAM SAIKIA and ANR.	MR. T U LASKAR MR.N DHAR MR .B MALAKAR MS.S DASGUPTA	MR.R MAZUMDAR(R-1 & 2) MR.N SARMA(R-1 & 2) MR.D CHETIAR-1 and 2
27	Cont.Cas(C)/804/2015	DAL PATHAK Versus DR. PRAKASH SHARMA	MR.S K MEDHI MS.B DEKA	MR.SHEIKH MUKTAR MR.H K CHOUDHURY
WITH				
28	WP(C)/5202/2015	DAL PATHAK Versus THE UNION OF INDIA and 8 ORS,	MR.S K MEDHI MR. S DUTTA (R1) MS.B DEKA MS B PHANGCHOPI (R1)	C.G.C. MS.R DEVI ASSTT.S.G.I. MR.K H CHOUDHURY(R- 6,7&8) MR.SHEIKH MUKTAR(R- 6,7&8)
29	Cont.Cas(C)/623/2016 WITH WP(C)/1593/2016 (D/O), WP(C)/1048/2003 (D/O), WP(C)/2147/1999 (D/O)	SRI KETU RAM SWARGIARY and 63 ORS. Versus PREETOM SAIKIA and 2 ORS.	MR.P J SAIKIA MS.R GOGOI MS.B GOGOI	MR.D SAIKIA (R1) MR. A K BHUYAN (R2, R3) MS. B BHUYAN (R2,R3) MR. S P BHATTACHARJEE MR. A DEKA MR.N SARMA (R1) MS. N CHOUDHURY (R2, R3) MR. M BORAH (R2, R3) MR. A KHOUND (R2, R3) MT T TASHI (R3) D SAIKIA, SR.ADV. MS. Y S PHOM (R2, R3)
30	Cont.Cas(C)/272/2017	EASIN ALI Versus LAKHI PRASAD GOUR	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MR.T A CHOUDHURY MS.S KHAN	MR. B CHOUDHURY
31	Cont.Cas(C)/351/2017	SIPRA MITRA Versus R.C.JAIN and 2 ORS.	MR.R C SAIKIA MR.P KHATANIAR MS.KAKALI SAIKIA	MR.D SAIKIASr.Adv.R-1 MR.A DEKA(R-1)(R-2)
WITH				
	I.A.(Civil)/255/2020 in Cont.Cas(C)/351/2017	SIPRA MITRA Versus PREETOM SAIKIA AND 2 ORS.	MR. R C SAIKIA	MR. D SAIKIA
32	Cont.Cas(C)/47/2018	ANJAN JYOTI PHUKAN AND 10 ORS. Versus PHANINDRA JIDUNG	MR. S K GOSWAMI MR. A KALITA	MR. D MOZUMDER (R4) MS. P CHAKRABORTY D SAIKIA, MR. N SARMA (R4)
33	Review.Pet./123/2018 IN WP(C)2914/2018(D/O)	SRI SANJIB KUMAR TALUKDAR Versus SRI RANJAN CHAKRAVARTY	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA	SC, ELEM. EDU MR. M K CHOUDHURY MR. J PATOWARY (R1) MR. N BARUAH MR P BHARDWAJ

34	Review.Pet./61/2020 IN WP(C)7560/03 (D/O), WP(C)/3861/04 (D/O), WP(C)/1622/03 (D/O), WP(C)/286/16 (D/O)	THE STATE OF ASSAM AND 2 ORS Versus SRI CHANDAN KALITA AND 2 ORS	MR. R MAZUMDAR	MR D K NATH
35	WP(C)/466/2020	ABINASH KALINDI Versus THE STATE OF ASSAM AND 7 ORS.	MR. A DEKA MR. S R GOGOI MR H BARUAH MS S SHARMA	SC, ELEM. EDU GA, ASSAM MR B SHARMA
36	Cont.Cas(C)/480/2021	DWIJEN TALUKDAR AND 38 ORS Versus PREETOM SAIKIA AND 3 ORS	MR. U K NAIR MR B CHOUDHURY	MR. D SAIKIA MS. P CHAKRABORTY MR B GOGOI SC, FINANCE DEPTT.
37	Review.Pet./30/2022 WITH WP(C)/5069/21 (D/O)	SALIM UDDIN LASKAR AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A M BARBHUIYA MR F A LASKAR MS F BEGUM	SC, P AND R.D. GA, ASSAM
38	Cont.Cas(C)/142/2022	HEMANTA DUTTA AND 20 ORS Versus B KALYAN CHAKRAVARTHY, IAS	MR. R ALI H A AHMED MR R ISLAM MR S KHAN	MR. D SAIKIA (r-1) MR. R MAZUMDAR (r-1) MR. U SARMA (r-1)
39	Cont.Cas(C)/209/2022	ABBAS ALI AHMED Versus MAMATA HOJAI	MD S HOQUE MR. M DEKA MR S JAFRI	MR. D SAIKIA (r-1) MR S M T CHISTIE (r-1)
40	Cont.Cas(C)/354/2022	DHANBAR KALITA Versus SMTI MAMATA HOJAI, AES	MRS A BUJARBARUAH MS N DAS	MR. D SAIKIA (r-1) MR S M T CHISTIE (R-2)
41	Cont.Cas(C)/422/2022	LAKHESWAR KAKATI AND 17 ORS. Versus SHAHNAWAZ CHOUDHURY	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	MR. D SAIKIA MR S M T CHISTIE MR. R MAZUMDAR
42	Cont.Cas(C)/425/2022	KANAK CHANDRA BORA Versus DR. BIJAYA CHOUDHURY AND 4 ORS.	MR. A GANGULY MR T CHHETRI	
43	Cont.Cas(C)/431/2022	ABU KHAYER SK. Versus SMT. SURANJANA SENAPATI	MR. M R KHANDAKAR	MR. D SAIKIA MR. N J KHATANIAR MS. N BORDOLOI
44	Cont.Cas(C)/471/2022	DR. LOKMAN ALI Versus DHARMA KANTA MILI	MR. A R BHUYAN MR. M A I HUSSAIN MS H. AHMED	MR. K GOGOI MR S DAS
45	Cont.Cas(C)/537/2022	NANDA NATH GAM Versus SMTI. SURANJANA SENAPATI	MR C GOSWAMI	MR. D SAIKIA MR. M R LASKAR MR B KAUSHIK
46	Cont.Cas(C)/542/2022	AYESHA PARVIN SULTANA Versus B KALYAN CHAKRAVARTHY, IAS	MS. A HUSSAIN MR R ISLAM	
47	I.A.(Civil)/2438/2022 WITH WP(C)/4735/2019 (D/O) in WP(C)/4735/2019	SANGEETA DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR A UPADHYAY MS. K JAIN	GA, ASSAM
48	WP(C)/3782/2022 B/O	HAM AK RURAL DEVELOPMENT FOUNDATION Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU SC, U G C SC, G U
49	WP(C)/6050/2022 B/O	MIZANUR AHMED AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL	SC, ELEM. EDU MR. S H RAHMAN (R5) GA, ASSAM
50	I.A.(Civil)/161/2023 in Cont.Cas(C)/118/2022	PURNOLAKHI GOGOI AND ANR. Versus SONMOY DUTTA AND ANR	MS. P CHAKRABORTY MS. K KHAN	MR. K K NANDI
	WITH Cont.Cas(C)/118/2022	PURNOLAKHI GOGOI AND ANR. Versus SONMOY DUTTA	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	MR. A K SAHEWALLA (r-2) MR. W SHARMA (r-2) MR P GOGOI (r-2)
	WITH I.A.(Civil)/2817/2022 in Cont.Cas(C)/118/2022	PURNOLAKHI GOGOI AND ANR. Versus SONMOY DUTTA AND 2 ORS.	MS. P CHAKRABORTY MS. K KHAN	MR. K K NANDI MR. A K SAHEWALLA

51 I.A.(Civil)/174/2023
WITH WP(C)/7703/2019 (D/O)
in WP(C)/7703/2019

PARMANANDA RAY
Versus
THE STATE OF ASSAM AND 3 ORS.

MR. J KALITA
MS S KAR

SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 30/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
3)	MR. N ISLAM	23-01-2023	To	03-02-2023
4)	MR. R BORUAH	20-01-2023	To	30-01-2023
5)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
6)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
7)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
8)	MR. D NANDI	25-01-2023	To	31-01-2023
9)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
10)	MR. R SARMAH	27-01-2023	To	05-02-2023
11)	MD. A J ATIA	30-01-2023	To	06-02-2023
12)	MR. A M BORA	30-01-2023	To	01-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,30th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-II

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 56-103), ALONGWITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
1	I.A.(Civil)/92/2023 in Cont.Cas(C)/489/2021	OLIVA DAS Versus BIJOYA CHOUDHURY, ACS	MR B D DAS MR H K SARMA B B HUSSAIN	
	WITH Cont.Cas(C)/489/2021	OLIVA DAS Versus PREETOM SAIKIA AND 2 ORS	MR B D DAS B B HUSSAIN	MR. D SAIKIA (r-1,3) MR. D SAIKIA (r-1,3) MR S M T CHISTIE (r-1,3) MR. S BORA (R2) MR B KAUSHIK (r-1,3)
ADMISSION				
2	WP(C)/2747/2019 PART-HEARD	GS-173215W MASON BHIM PRASAD AND 3 ORS. Versus UNION OF INDIA AND 4 ORS.	MS. P BARUAH	MR. K K PARASAR ASSTT.S.G.I.
3	WP(C)/5997/2019 PART-HEARD	IMRAN ULLAH Versus THE UNION OF INDIA AND 3 ORS	MR D CHOUDHURY MR A D CHOUDHURY MR. P DUTTA	MS. B SARMA ASSTT.S.G.I.
4	WP(C)/3750/2016	SUCHITRA DAS Versus THE STATE OF ASSAM and 5 ORS	MR. S B PRASAD MR.R HAZARIKA MR.G KAKATI	GA, ASSAM(R 1 & 3) SC, SECONDARY EDUCATION(R 2,5 & 6) SC, FINANCER 4
5	WP(C)/194/2020	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES Versus THE STATE OF ASSAM AND 2 ORS.	MR. K A MAZUMDER MR. A MALIK	SC, HEALTH
6	WITH WP(C)/1998/2020	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON Versus THE STATE OF ASSAM AND 2 ORS	MR. K A MAZUMDER MR. A MALIK	SC, HEALTH
7	WITH WP(C)/1012/2022	HAMA-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES Versus THE STATE OF ASSAM AND 3 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI	SC, HEALTH

8	WP(C)/876/2020	GOUR PRASAD HAZAM AND 6 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	DR. B AHMED MR. A K AZAD MR. R A CHOUDHURY	SC, SEC. EDU.
9	WP(C)/1037/2020	BHUPALI SAIKIA Versus THE STATE OF ASSAM AND 3 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR. R NATH	SC, ELEM. EDU MR. B CHOUDHURY, LEARNED COUNSEL (SSA, ASSAM) SC, SEBA
10	WP(C)/1319/2020	ABDUL KUDDUS AND 20 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR A ISLAM MD H R AHMED	SC, ELEM. EDU SC, FINANCE
11	WP(C)/1378/2020	ABDUL HALIM AHMED AND 7 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR A ISLAM MD H R AHMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE
12	WP(C)/1524/2020	THULUNGA LAHARY Versus THE STATE OF ASSAM AND 4 ORS.	MR. B RAMCHIARY MS A RAMCHIARY MS T RAMCHIARY	SC, SEC. EDU. SC, FINANCE SC. BTC
13	WP(C)/1529/2020	ANJALEE ACHARJEE AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. R P SARMAH MS S P CHETRY	SC, ELEM. EDU SC, K A A C SC, FINANCE
WITH				
14	WP(C)/1339/2020	MOHAN RAJBHAR AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. R P SARMAH MS S P CHETRY	SC, ELEM. EDU SC, K A A C SC, FINANCE
15	WP(C)/1532/2020	MANIRUZ ZAMAN Versus THE STATE OF ASSAM AND ANR.	MR A R BHUYAN MR. M A I HUSSAIN	SC, HIGHER EDU
WITH				
16	WP(C)/907/2020	SAWKAT ALI AHMED Versus THE STATE OF ASSAM AND ANR.	MR A R BHUYAN MR. M A I HUSSAIN	SC, HIGHER EDU
17	WP(C)/1766/2020	RANJAN KUMAR DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. K R PATGIRI MRS. C DAS MS. P CHAKRABORTY	SC, SEC. EDU. SC, SEC. EDU. MR. T C CHUTIA, SC, AHSEC (R-2,3) MS. N PHUKAN, SC, EDU (SEC.) DEPTT (R-1)
18	WP(C)/2542/2020	ABDUS SAMAD Versus THE STATE OF ASSAM AND 5 ORS.	MR. D F A AHMED MR. J LASKAR	SC, ELEM. EDU
19	WP(C)/2625/2020	ALL ASSAM DIET OFFICERS ASSOCIATION Versus THE UNION OF INDIA AND 32 ORS.	MS D BORGHAIN MS. K BARUAH MS. M SARMAH	SC, ELEM. EDU MR. K N CHOUDHURY, SR. ADV. (R 7-33) SC, APSC MR. R M DEKA (R 7-33) ASSTT.S.G.I. SC, PERSONNEL DEPT.
WITH				
	I.A.(Civil)/1371/2021 in WP(C)/2625/2020	ALL ASSAM DIET OFFICERS ASSOCIATION Versus THE UNION OF INDIA AND 32 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	SC, ELEM. EDU SC, SCERT, ASSAM SC, APSC SC, FINANCE
20	WP(C)/2800/2020	MATAB UDDIN AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A DEKA	SC, ELEM. EDU SC, FINANCE
21	WP(C)/3005/2020	TRIDIP SARMAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH MR. R SARMA	SC, SEC. EDU.
22	WP(C)/3915/2020	AMINUL ISLAM AND 6 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MS. R CHOUDHURY MR D CHAKRABORTY MR. A H M R CHOUDHURY MS. S S ZIA	MR. S C KEYAL GA, ASSAM MS G HAZARIKA MISS P DAS MR A DEY
23	WP(C)/4055/2020	BHADRA KANTA BORAH AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MR. N ANAND MR D PEGU MS S A KHALIFA	SC, SEC. EDU. GA, ASSAM SC, FINANCE

24	WP(C)/4247/2020	DR. DIBYAJYOTI LIKHARU AND ANR Versus THE UNION OF INDIA AND 5 ORS	MR. R SARMA MS. P BARMAN	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
	WITH			
25	WP(C)/4021/2020	DHANJIT BARMAN AND 4 ORS. Versus THE STATE OF ASSAM AND 12 ORS.	DR. B AHMED MR. A K AZAD	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
	WITH I.A.(Civil)/2122/2020 in WP(C)/4021/2020	DHANJIT BARMAN AND 4 ORS. Versus THE STATE OF ASSAM AND 12 ORS.	DR. B AHMED MR. A K AZAD	SC, HIGHER EDU
	WITH I.A.(Civil)/2135/2020 in WP(C)/4021/2020	DHANJIT BARMAN AND 4 ORS. Versus THE STATE OF ASSAM AND 12 ORS.	DR. B AHMED MR. A K AZAD	SC, HIGHER EDU
26	WP(C)/4625/2020	MRIDUSMITA GOGOI Versus THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MR. K R PATGIRI MR. A BURAGOHAIN	SC, HIGHER EDU
27	WP(C)/5032/2020	ABDUS SATTAR KHAN AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS R P BARUAH MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
28	WP(C)/5141/2020	NARNARAYAN KAKATI Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV R SARMAH MR H K NATH	SC, SEC. EDU. MR. M KHAN MR. U K NAIR MR. J RAHMAN MR R ISLAM
	WITH I.A.(Civil)/2269/2020 in WP(C)/5141/2020	ABDUL JALIL Versus NARNARAYAN KATAKI AND 4 ORS.	MR. M KHAN MR. U K NAIR MR R ISLAM MR J RAHMAN	SC, SEC. EDU. MR. D K DAS MR H K NATH
29	WP(C)/5163/2020	ABDUS SALAM Versus THE STATE OF ASSAM AND 5 ORS	MR. N AHMED MR. M ALI MR R A AHMED	SC, ELEM. EDU MR. R ISLAM MR M AHMED
	WITH			
30	WP(C)/720/2021	SHAHIDUR RAHMAN SARKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. R ISLAM MR M AHMED	SC, ELEM. EDU MR. N AHMED (R-6) MR. M ALI (R-6) MR R A AHMED (R-6)
31	WP(C)/2282/2021	GUNAIPANI M E MADRASSA AND 3 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MR S H MAHMUD MS R ALI Q A AKHTAR	SC, ELEM. EDU MR. D P CHALIHA (r-7,8) MS M ROY (r-7,8)
	WITH I.A.(Civil)/1294/2022 in WP(C)/2282/2021	GUNAIPANI M E MADRASSA AND ANR. Versus CHAND MIYA AND 2 ORS.	MR. M U MAHMUD	
32	WP(C)/6758/2022	BHARAT KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR A W AMAN MR SARFRAZ NAWAZ MS. D SAIKIA MR S A BARBHUYAN	GA, ASSAM SC, GHC
<u>ORDERS</u>				
33	Review.Pet./46/2017 WITH WP(C)/3696/2013 (D/O)	MRS FARIDA AHMED Versus THE STATE OF ASSAM and 10 ORS	MR.A ALI MS.A MAHANTA MS.M KHATUN MR.K LAHAN	GA, ASSAM MR.P J MEDHI(R- 11) MR.B SINHA(R- 11) SC, SECONDARY EDUCATION SC, FINANCE
34	Cont.Cas(C)/95/2019 WITH WP(C)/2727/2013 (D/O)	ON DEATH OF HAREN DAS HIS LEGAL HEIR Versus RAJESH PRASAD AND ANR.	MR. R M DAS	DR. B U AHMED (R2) MR. D SAIKIA MR. D SAIKIA MR. N HAQUE (R2) MR. B CHOUDHURY MR K UDDIN (R2) MR. B GOGOI (R1) MR. A K AZAD (R2) MR P NAYAK (R1)

35	WITH Review.Pet./19/2020	THE STATE OF ASSAM AND 4 ORS Versus HAREN DAS	MR. D SAIKIA MR. B CHOUDHURY	
36	Review.Pet./45/2021 WITH WP(C)/3023/2020 (D/O)	MAMONI KALITA BEZBARUA Versus SANGITA HALOI BARUAH AND 5 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM MR. U K NAIR (r-1) MR. D BHUYAN (r-1) MS N NEWME (r-1)
37	I.A.(Civil)/1590/2021 in WP(C)/1671/2021 WITH WP(C)/1671/2021	ASMA AHMED Versus THE STATE OF ASSAM AND 9 ORS. ZAFAR SHWARIF Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MR. M ALI MR. M U MAHMUD MR. M ALI	SC, ELEM. EDU MR. K N CHOUDHURY (R-10,11) SC, ELEM. EDU MR. K N CHOUDHURY (R-10,11) GA, ASSAM MR. R M DEKA (R-10,11) MR. D J DAS (R-10,11) N GAUTAM (R-10,11)
38	WP(C)/7086/2021	JAHUR UDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MD S HOQUE MR. M DEKA MR S JAFRI	SC, SEC. EDU.
39	Cont.Cas(C)/39/2022	ABDUL HAI AND 8 ORS Versus PREETOM SAIKIA AND ANR	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	MR. D SAIKIA MR. P K BORAH MR B KAUSHIK
40	Cont.Cas(C)/96/2022	MOKADDES ALI AHMED AND 2 ORS Versus PREETOM SAIKIA AND ANR	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	MR. B GOGOI MR P NAYAK MR A CHALIHA
41	Review.Pet./138/2022 WITH WP(C)/6258/2019 (D/O)	ASSAM GOVERNMENT MARKETING CORPORATION LTD AND ANR Versus LONI BHAGAWATI	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS	
42	Review.Pet./147/2022 WITH WP(C)/3214/2022 (D/O)	MAMONI PAHADI @ MAMONI PAHADI. Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, P H E
43	Review.Pet./153/2022 WITH REVIEW PET./137/2022 (D/O), WP(C)/4773/2022 (D/O)	SAHARA BHANU BEGUM . Versus THE STATE OF ASSAM AND 4 ORS .	MR. A R SIKDAR MS. A BEGUM MR M H CHOUDHURY	GA, ASSAM
44	Review.Pet./162/2022 WITH WP(C)/5879/2022 (D/O)	ANJALI RAJBANGSHI Versus THE STATE OF ASSAM AND 4 ORS.	MR B SINHA MR. M HUSSAIN	GA, ASSAM
45	Review.Pet./163/2022 WITH WP(C)/5912/2022 (D/O)	CHARU BALA DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS .	MR B SINHA MR. M HUSSAIN	GA, ASSAM
46	Cont.Cas(C)/504/2022	MD SAHIDUL ISLAM Versus DR. BIJOYA CHOUDHURY -	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	
47	I.A.(Civil)/1350/2022 in WP(C)/3137/2014 WITH WP(C)/3137/2014	KARABI DAS Versus THE STATE OF ASSAM AND 3 ORS SMTI KARABI DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. M BHAGABATI MR. U K NAIR MS.B TALUKDAR MR N DUTTA MR. M BHAGABATI MSG BORA MR. N N B CHOUDHURY MR.U K NAIR MS. M HAZARIKA	SC, HIGHER EDU MR.S BORTHAKUR MR.M K CHOUDHURY MS.B TALUKDAR MR.A BORGOHAIN SC, EDU MR.S BORTHAKUR
	WITH I.A.(Civil)/1824/2017 in WP(C)/3137/2014	SMTI KARABI DAS Versus THE STATE OF ASSAM AND 3 ORS	MSG BORA MR.U K NAIR	MR.M K CHOUDHURY MS.B TALUKDAR SC, EDU MR.A BORGOHAIN MR.S BORTHAKUR
	WITH I.A.(Civil)/639/2022 in WP(C)/3137/2014	SMTI KARABI DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. M BHAGABATI MS.B TALUKDAR	MR. S BORTHAKUR SC, EDU

48	WITH WP(C)/3135/2014	SMTI GEETILEKHA DEVI Versus THE STATE OF ASSAM and 3 ORS	MR N DUTTA MR. M BHAGABATI MSG BORA MR. N N B CHOUDHURY MR.U K NAIR MS. M HAZARIKA	MR.M K CHOUDHURY MS.B TALUKDAR MR.S BORTHAKUR MR.A BORGOHAIN SC, EDU
	WITH I.A.(Civil)/1823/2017 in WP(C)/3135/2014	SMTI GEETILEKHA DEVI Versus THE STATE OF ASSAM and 3 ORS	MSG BORA MR.U K NAIR	MR.M K CHOUDHURY MS.B TALUKDAR SC, EDU MR.S BORTHAKUR MR.A BORGOHAIN
49	WITH WP(C)/3136/2014	SMTI TULIKA CHOWDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR N DUTTA MR. M BHAGABATI MSG BORA MR. N N B CHOUDHURY MR.U K NAIR MS. M HAZARIKA	MR.M K CHOUDHURY MR. A CHAMUAH (SC, UGC, R-5) MS.B TALUKDAR MR.A BORGOHAIN MR.S BORTHAKUR SC, EDU
	WITH I.A.(Civil)/1822/2017 in WP(C)/3136/2014	SMTI TULIKA CHOWDHURY Versus THE STATE OF ASSAM AND 3 ORS	MSG BORA MR.U K NAIR	MR.M K CHOUDHURY MS.B TALUKDAR SC, EDU MR.A BORGOHAIN MR.S BORTHAKUR
50	I.A.(Civil)/1642/2022 in WP(C)/3485/2021	VIKRANT SINGH Versus THE INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI AND 3 ORS	MS. D GHOSH MR SAURADEEP DEY	SC, IITG
	WITH WP(C)/3485/2021	VIKRANT SINGH Versus THE INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI AND 3 ORS	MS. D GHOSH MR SAURADEEP DEY MR I CHAKMA	MR A B DEY MR. S SUTRADHAR SC, IIT MS. D D BARMAN
51	I.A.(Civil)/1931/2022 in WP(C)/846/2022	FORMAN ALI AND 18 ORS Versus THE STATE OF ASSAM AND 21 ORS.	MR A ALI MR. Y ALI	SC, ELEM. EDU GA, ASSAM
	WITH WP(C)/846/2022	FORMAN ALI AND 18 ORS Versus THE STATE OF ASSAM AND 21 ORS	MR A ALI MR. Y ALI	SC, ELEM. EDU MD. A A KHAN (r-5 to 22) MR. A AHMED (r-5 to 22) U U KHAN (r-5 to 22)
52	WP(C)/2835/2022	JOGESH CH LAHKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR. S CHOWDHURY	SC, SEC. EDU. MR. LENTSO (R-4) SC, FINANCE
53	I.A.(Civil)/3369/2022 WITH WP(C)/4891/2022 (D/O) in WP(C)/4891/2022	RIJUMONI KATAKI Versus THE STATE OF ASSAM AND 4 ORS.	MR. N J DUTTA MR N AHMED	GA, ASSAM SC, REVENUE
54	I.A.(Civil)/3593/2022 in WP(C)/5965/2022	MOHIT CH. PATHAK Versus THE STATE OF ASSAM AND 3 ORS.	S N NATH MS. M BEGUM S NATH	SC, ELEM. EDU SC, G U SC, FINANCE
	WITH WP(C)/5965/2022	MOHIT CH. PATHAK Versus THE STATE OF ASSAM AND 3 ORS.	S N NATH MS. M BEGUM S NATH	SC, HIGHER EDU SC, FINANCE SC, G U
55	WP(C)/4923/2022	ABDULLAH @ MD. ABDULLAH @ ABUULLAHA Versus THE STATE OF ASSAM AND 8 ORS.	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	SC, ELEM. EDU GA, ASSAM SC, SSA
56	Review.Pet./1/2023 WITH WP(C)/3165/2020 (D/O)	THE STATE OF ASSAM AND 2 ORS. Versus MANIKA PAYENG	SC, PWD ROAD	
57	I.A.(Civil)/217/2023 in WP(C)/7881/2022	GALAB DEKA Versus THE DIBRUGARH UNIVERSITY AND 3 ORS	MR. M K CHOUDHURY MR. A BARUAH	SC, DIB. UNIVERSITY

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LEAVE NOTE OF ADVOCATES FOR 30/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
3)	MR. N ISLAM	23-01-2023	To	03-02-2023
4)	MR. R BORUAH	20-01-2023	To	30-01-2023
5)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
6)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
7)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
8)	MR. D NANDI	25-01-2023	To	31-01-2023
9)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
10)	MR. R SARMAH	27-01-2023	To	05-02-2023
11)	MD. A J ATIA	30-01-2023	To	06-02-2023
12)	MR. A M BORA	30-01-2023	To	01-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,30th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-III

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO CIVIL BENCH-III, FROM
ITEM NOS.1-65), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5180/2022	PANKAJ KUMAR NATH AND 48 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR. S BARMAN MR. M DASGUPTA MD S ALI MD G HUSSAIN	SC, HEALTH
2	WP(C)/7065/2022	JAHINUR HOQUE Versus THE STATE OF ASSAM AND 3 ORS	MR M H AHMED MS. N SULTANA	SC, PWD ROAD GA, ASSAM
3	WP(C)/80/2023 CAVT. NO.15342/022, FIXED, WITH CAVT. NO. 1534/2022	GOKUL BHUYAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. M BISWAS MS M DAS	MR. A GANGULY SC, FOREST FOR CAVEATOR SC, PCB
4	WP(C)/256/2023 FIXED	MONOJ KUMAR GHOSH Versus THE STATE OF ASSAM AND 2 ORS	MR. S D PURKAYASTHA MR S CHOUDHURY	SC, HEALTH
5	WP(C)/278/2023	DIPANKAR GHOSH Versus THE STATE OF ASSAM	MR. J KALITA MR D KALITA	GA, ASSAM MR J K PARAJULI SC, FOREST
6	WP(C)/313/2023 FIXED	MATLIB ALI Versus THE STATE OF ASSAM AND 4 ORS	MR A ALI MS. M KHATUN	SC, REVENUE
7	WP(C)/350/2023 FIXED	SANTOSH KUMAR Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	DY.S.G.I.
WITH				
8	WP(C)/360/2023	SANTOSH KUMAR Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA	ASSTT.S.G.I.
9	WP(C)/356/2023	HITEN KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. A PHUKAN MR. W SHARMA	GA, ASSAM SC, PWD
10	WP(C)/407/2023	SUKLESWAR BORO Versus THE STATE OF ASSAM AND 4 ORS	MR S SARMA	GA, ASSAM SC, AG

11	WP(C)/410/2023	DIGENDRA MALAKAR Versus THE STATE OF ASSAM AND 5 ORS	MR . B MALAKAR	GA, ASSAM
12	WP(C)/419/2023	SMITA CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR. A CHAMUAH MR. S D ROY MS. J GAYAN	SC, FINANCE GHC
13	WP(C)/420/2023	VIKRAMJEET DUTTA Versus UNION OF INDIA AND 5 ORS	MR. U K NAIR MR. S P SHARMA MS U SHARMA MR P R SARMA K AHMED	DY.S.G.I.
14	WP(C)/444/2023 B/O	SHAMSUN NEHAR Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA	GA, ASSAM
ORDER (IMPLEADMENT OF PARTY)				
15	I.A.(Civil)/199/2023 in WP(C)/252/2021	RANJIT KALITA AND 3 ORS. Versus MEHBUBUR RAHMAN	MR. A R SIKDAR MR A ALI MR. S I TALUKDAR	GA, ASSAM SC, REVENUE SC, FINANCE
	WITH WP(C)/252/2021	RANJIT KALITA AND 3 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A ROSHID MR. A R SIKDAR MR. A R SIKDAR MS. M R DEVI M M ZAMAN	GA, ASSAM MR. S DUTTA (SC, P&RD) MD R ISLAM (R-7,8,9) MR D N SARMA (R-7,8,9) S K DAS (R-7,8,9) SC, REVENUE SC, FINANCE
ADMISSION				
16	WP(C)/2930/2017	PRASANNA KUMAR SARMAH Versus THE STATE OF ASSAM and 5 ORS.	MR.A SARMA MR.S SARMA MS.J BORTHAKUR	SC, HEALTH
17	WP(C)/2990/2017	KAMAL KATAKY Versus THE STATE OF ASSAM and 3 ORS.	MR.S C BISWAS MR.I HUSSAIN MS.J BORAH MS. A DAS MR.P BISWAS	GA, ASSAM MR. A PHUKAN, SC, GAD SC, FINANCE
	WITH 18 Cont.Cas(C)/445/2019	KAMAL KATAKY Versus NARSING PAWAR	MR. S C BISWAS MR. P S BISWAS MS A BORAH	
19	WP(C)/6758/2017	MANAGEMENT, KELLYDEN TEA ESTATE Versus SARDAR KULDIP SINGH VIRDIWORKMAN and ANR.	MR.A DAS MR.N SARMA MS.R BEGOM	MR.T C CHUTIA(ADDL. SENIOR GA, ASSAM (R - 2)) MR K L GUPTA
	WITH I.A.(Civil)/1989/2022 in WP(C)/6758/2017	SARDAR KULDIP SINGH VIRDI Versus MANAGEMENT, KELLYDEN TEA ESTATE AND ANR.	MR K L GUPTA	MR. A DAS
20	WP(C)/4319/2018	DEVENDER SINGH Versus UNION OF INDIA AND 3 ORS	MR. B CHAKRABORTY MR. D BARUA MS K BORKOTOKY	ASSTT.S.G.I. MR. S S ROY (SC, C.G.C.)
21	WP(C)/124/2020 B/O	MD. INAMUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. J KALITA	MR. P N GOSWAMI, SC, FOREST DEPTT. SC, FOREST
22	WP(C)/2440/2020 B/O	NAYAN JYOTI DEKA Versus THE STATE OF ASSAM AND 2 ORS.	MR. J KALITA MR D KALITA	GA, ASSAM SC, FOREST
23	WP(C)/2774/2020	ANUPAMA BUJOR BARUAH Versus THE STATE OF ASSAM AND 4 ORS.	DR. B AHMED MR. N HAQUE MR A NATH MR. A K AZAD MR. N J MEDHI	MR. S K TALUKDAR MR H BEZBARUA SC, IRRIGATION
24	WP(C)/2290/2021	MANIK DAS AND 22 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. K KONWAR MR A DEY MR M P GOSWAMI	MRS. A GAYAN ASSTT.S.G.I.

25	WP(C)/4887/2021 B/O	UDDHAB CHANDRA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, AG SC, FINANCE
	WITH			
26	WP(C)/6524/2018	UDDHAB CHANDRA DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. A M BARBHUIYA MS F BEGUM MS. M MEDHI	SC, FINANCE AND TAXATION
	WITH			
27	WP(C)/5488/2019	UDDHAB CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MD F H LASKAR MR. A M BARBHUIYA MR. J N ISLAM	SC, AG SC, FINANCE DEPTT.
28	WP(C)/5096/2021 FIXED	GAUTAM BASFORE Versus THE STATE OF ASSAM AND 11 ORS	MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	GA, ASSAM SC, GHC SC, FINANCE
29	WP(C)/5899/2021	SUMIT WARY Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS	MR B M DEKA MS D MAHANTA	SC, APDCL
30	WP(C)/5981/2021 FIXED	DILIP KUMAR BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA MR A CHAKRABORTY MR A CHETIA	GA, ASSAM SC, AGRI. DEPARTMENT
31	WP(C)/6471/2021	PRANAB KUMAR SAIKIA AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U J SAIKIA	GA, ASSAM SC, FINANCE
32	WP(C)/6763/2021 B/O	MRINAL DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	GA, ASSAM SC, IRRIGATION
33	WP(C)/7075/2021 FIXED	MANALISHA DEKA Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. D SARMA MR. ABU JAHID	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD GA, ASSAM MR R DHAR (SC, HANDLOOM TEXTILE AND SERICULTURE DEPARTMENT)
34	WP(C)/7398/2021	MISS ASHA KALITA Versus THE UNION OF INDIA AND 4 ORS	MR. S C BISWAS MS A DAS MR. P S BISWAS MR. R A MAZUMDER	MR. B DEKA (r-1 to 5) ASSTT.S.G.I.
35	WP(C)/2357/2022	DIPESH SHARMA AND ANR Versus THE COMMISSIONER OF INDUSTRIES AND COMMERCE AND 3 ORS	MR. J LASKAR MR R DAS	DR. B AHMED (R-3,4) MD. G UDDIN (R-3,4) MR. P D NAIR (r-3,4) MR H I CHOUDHURY (R- 3,4) MR. A CHETRY MR G ALAM (r-3,4) MR. A K AZAD (R-3,4) MR. H ROHMAN (r-3,4) SC, INDUSTRIES AND COMMERCE
36	WP(C)/3964/2022	SUDIPTA SUMAN AND 66 ORS. Versus THE DIRECTOR GENERAL AND 5 ORS.	MR. U K NAIR MR H K DAS MRS. S P NAIR MR. U PATHAK MS. D MAHANTA	MR J P DAS SC, AAU
37	WP(C)/7150/2022 B/O	ANIL DEHINGIA AND 18 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. J PATOWARY MR G CHAMUAH	SC, HEALTH SC, FINANCE
ORDERS				
38	Cont.Cas(C)/759/2019	SMTI. PURNIMA NANDI Versus J B EKKA AND ORS.	MR. A H M R CHOUDHURY	SC, PNRD MR. A BHATTACHARJEE

39	Cont.Cas(C)/5/2020	LABANYA SAIKIA Versus RATUL CH. BORDOLOI AND ANR.	MR. A BORUA MR D MAHANTA	MR. B GOGOI SC, HEALTH AND F W
40	Cont.Cas(C)/409/2020	RABIJUL ALOM Versus DR. J.B. EKKA, IAS	MR. A M S MAZUMDER	MR. M NATH MR. M NATH MR. A ROY MR. A ROY MR. A BHATTACHARJEE MR. A BHATTACHARJEE
41	Cont.Cas(C)/427/2020	AMIT KUMAR DEB AND ANR. Versus Smti Debala Devi Das,IAS	MR. P K ROYCHOUDHURY MR. D K SARMAH MR H I CHOUDHURY MR G DEKA MS. A TALUKDAR	MR D KALITA MR. D NATH (R-2) MR D KALITA (R-2)
42	Cont.Cas(C)/463/2020	PURABI REKHA SAIKIA Versus KUMAR SANJOY KRISHNA, IAS AND ANR.	MR. I ALAM MR. T SK	MR. M BHAGABATI (R1, R2) MS G BORA (R1, R2) MS. B TALUKDAR (R1, R2) MR K PUJARI (R1, R2)
43	WP(C)/2086/2020 B/O	OIL INDIA LTD. Versus THE UNION OF INDIA AND 2 ORS.	S N SARMA MR. M HUSSAIN MR. K KALITA MR. C BASUMATARY	MR B D DAS (R-3) MRS R DEKA (R-3) MRS. A GAYAN MS. B BARUAH ASSTT.S.G.I.
	WITH I.A.(Civil)/960/2021 in WP(C)/2086/2020	AKHIL BHARATIYA SAFAI MAZDOOR SANGHA Versus OIL INDIA LTD.	MS. B BARUAH MR. N K MURRY	S N SARMA MR. K KALITA
44	Cont.Cas(C)/24/2021 B/O	HIRONYA KUMAR DAS Versus RAMENDRA NATH SARMAH, ACS,	MR D K DAS MS. P BHUYAN	MR. I CHOUDHURY G BAROOAH R L CHUTIA MS K BORAH MR. C GOSWAMI
45	Cont.Cas(C)/178/2021	JAGANNATH BAYAN Versus MANOJ KUMAR, IAS	MR. M AHMED MD I H LASKAR	
46	Cont.Cas(C)/368/2021	CT/GD DILIP HAZAARIKA FORCE NO.065137276 Versus PAMULA KISHORE AND ANR.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR H J SAIKIA	MR. R K D CHOUDHURY (R1, R2) MS. L DEVI (R1, R2)
	WITH			
47	WP(C)/5253/2022	DILIP HAZARIKA Versus THE UNION OF INDIA AND 6 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA	MRS. R DEVI ASSTT.S.G.I.
48	Cont.Cas(C)/438/2021	UMOR ALI Versus AJAY KUMAR BHALLA AND 2 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	MRS. A GAYAN (r-3)
49	Cont.Cas(C)/159/2022	KALPANA BORA SAIKIA AND ANR Versus ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MS T WAPANGLA MS. M DAS
50	Cont.Cas(C)/165/2022	ANIL NAIDING Versus SMTI. ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MS T WAPANGLA MS. M DAS
51	Cont.Cas(C)/173/2022	SARSING TERANG Versus ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MS T WAPANGLA MS. M DAS
52	WP(C)/1373/2022 B/O	RAHUL DAS Versus THE INDIAN OIL CORPORATION LTD. AND 4 ORS	MR. J PATOWARY	MR. B PHUKAN (r-5) MR. N DEKA (r-1 to 4) MR. M GOGOI (r-1 to 4) MR A R BAROOAH (r-1 to 4)
53	WP(C)/3319/2022 B/O	BIYOLA BARUAH Versus THE UNION OF INDIA AND 4 ORS	MR A C BORBORA MRS. R BORBORA MS. N DEY MR. N BORPATRAGOHAIN MR I GAUTAM	MR. A K DUTTA MRS S BARUAH ASSTT.S.G.I.

54	I.A.(Civil)/3588/2022 in Cont.Cas(C)/468/2018	DWIPEN GOSWAMI AND 116 ORS. Versus MADAN CHANDRA DEKA AND 7 ORS.	MR D K MISHRA MR. B PRASAD	MR. S K TALUKDAR (r-6,7) MR. A U AHMED
	WITH Cont.Cas(C)/468/2018	DWIPEN GOSWAMI AND 116 ORS. Versus MADAN CHANDRA DEKA AND 4 ORS.	MR D K MISHRA MR. B PRASAD MS. D MUSAHARY MS D RAJKHOWA MR. P J BORA	DR. B U AHMED (R1, R2) MR. S K TALUKDAR (r-6,7) MR. S K TALUKDAR (r-6,7) MR. P D NAIR (R4, R5) MR K UDDIN (R1, R2) MR G ALAM (R4, R5) MR. A K AZAD (R1, R2) MR A U AHMED (R5) MR. H ROHMAN (R4, R5) MS. H SARMA (R5) MR. D NAG (R4)
	WITH Cont.Cas(C)/415/2018	TULOSHI DHAR SARMA AND 38 ORS. Versus ANANDA BHUSAN DAS AND 4 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	DR. B U AHMED (R4, R5) MR. S K TALUKDAR MR. S K TALUKDAR MR. P D NAIR (R1, R2) MR K UDDIN (R4, R5) MR G ALAM (R1, R2) MR. A K AZAD (R4, R5) MR A U AHMED (R2) MR. H ROHMAN (R1, R2) MS. H SARMA (R2)
	WITH Cont.Cas(C)/432/2018	INDRAJIT KALITA AND 11 ORS. Versus ANANDA BHUSAN DAS AND 4 ORS.	MR. M BHAGABATI MS G BORA MS B TALUKDAR MR. B KONWAR	DR. B U AHMED (R4) MS. N MODI (R3) MR SISHIR DUTTA (R3) MS. M CHOUDHURY (R3) MR. S K TALUKDAR MR. S K TALUKDAR MR. P D NAIR (R1, R2) MR K UDDIN (R4) MR G ALAM (R1, R2) MR. A K AZAD (R4) MR A U AHMED MR. H ROHMAN (R1, R2) MS. H SARMA MR. R A HAZARIKA (R3) MR. SIDHANT DUTTA (R3)
	WITH Cont.Cas(C)/463/2018	HASEN ALI SHEIKH AND 3 ORS. Versus ANANDA BHUSAN DAS AND 4 ORS.	MR D K BORDOLOI MS. J PAUL MS S BHOWMICK	MR S DUTTA (R3) DR. B U AHMED (R4) MS. N MODI (R3) MR. S K TALUKDAR (r-6,7) MR. P D NAIR (R1, R2) MR K UDDIN (R4) MR G ALAM (R1, R2) MR. A K AZAD (R4) MR. H ROHMAN (R1, R2) MR. S DUTTA (R3) MR. D NAG (R1, R2) MR. R A HAZARIKA (R3)
	58 Review.Pet./10/2023 IN WP(C)/5692/2022 (D/O)	IMRAN SHA CHOUDHURY Versus SHONJIT ADHIKARI AND 3 ORS.	MR. S BANIK MR T H HAZARIKA MR M CHETIA MR A RASHID D ROY	SC, PNB

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LEAVE NOTE OF ADVOCATES FOR 30/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
3)	MR. N ISLAM	23-01-2023	To	03-02-2023
4)	MR. R BORUAH	20-01-2023	To	30-01-2023
5)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
6)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
7)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
8)	MR. D NANDI	25-01-2023	To	31-01-2023
9)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
10)	MR. R SARMAH	27-01-2023	To	05-02-2023
11)	MD. A J ATIA	30-01-2023	To	06-02-2023
12)	MR. A M BORA	30-01-2023	To	01-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,30th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[THIS BENCH WILL SIT AT 10:30 AM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/595/2022 PART-HEARD	LAKSHI DAS Versus GYANENDRA DEV TRIPATHI AND ANR	MR. R Deka S I AKAND	
	WITH			
2	WP(C)/2595/2021	LILIMA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR A CHOUDHURY MR. R Deka MR M BARMAN S I AKAND	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, FINANCE DEPTT.
	WITH			
3	Cont.Cas(C)/592/2022	ANITA DAS Versus GYANENDRA DEV TRIPATHI, I.A.S. AND ANR	MR A CHOUDHURY MR. R Deka S I AKAND	
	WITH			
4	Cont.Cas(C)/600/2022	ABDUR RAHMAN Versus GYANENDRA DEV TRIPATHI AND ANR	MR. R Deka S I AKAND	
	WITH			
5	WP(C)/6920/2022	CHAMPA BAISHYA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
	WITH			
6	WP(C)/6923/2022	DHARMENDRA DAS AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR A CHOUDHURY MR. R Deka MR M BARMAN S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
	WITH			
7	WP(C)/6937/2022	ANU MAHANTA Versus THE STATE OF ASSAM AND 4 ORS	MR A CHOUDHURY MR. R Deka MR M BARMAN S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
	WITH			
8	WP(C)/6693/2022 PART-HEARD	SUBHRA JYOTI BHARALI Versus THE UNION OF INDIA AND 3 ORS.	MR. D DAS SR. ADV MR S DAS MR. S A HUSSAIN MR D J HALOI	SC, ED ASSTT.S.G.I.
	WITH			
9	W.P.(CrI.)/22/2022	SUBHRA JYOTI BHARALI Versus THE UNION OF INDIA AND 5 ORS	MR. D DAS SR. ADV MR A JAIN MR S DAS MR. K MOHAMMED	SC, ED ASSTT.S.G.I.

	WITH I.A.(CrI.)/327/2022 in W.P.(CrI.)/22/2022	SUBHRA JYOTI BHARALI Versus THE UNION OF INDIA AND 5 ORS.	MR. D DAS SR. ADV MR S DAS MR. K MOHAMMED	SC, ED ASSTT.S.G.I.
10	WITH WP(C)/7053/2022	SUBHRA JYOTI BHARALI Versus THE UNION OF INDIA AND 4 ORS.	MR. D DAS SR. ADV MR S DAS MR. S A HUSSAIN MR D J HALOI	SC, ED ASSTT.S.G.I.
ADMISSION				
11	WP(C)/73/2016 PART-HEARD	OITIGYA MANDITA AHATGURI ANCHALIK MOH-JUJ and BHOGALI BIHU UTSAV SAMITI and ANR Versus THE STATE OF ASSAM and 4 ORS,	MR.A D CHOUDHURY MR.B CHOWDHURY MR.D CHOWDHURY	GA, ASSAMR1-5
12	WP(C)/5769/2016 PART-HEARD	APURBA KR. NATH Versus THE STATE OF ASSAM AND 4 ORS	MR.R BARUAH MR.R M CHOUDHURY	GA, ASSAM
13	WP(C)/195/2017 PART-HEARD	RINTU BASTIAN Versus THE COMMISSIONER OF CUSTOMS PREV. N.E. REGION, SHILLONG and 5 ORS.	MR.D SAHU MR.R S MISHRA	MR.S C KOYAL(SC, CUSTOMS)
14	WP(C)/6307/2017 PART-HEARD	BHATOU BORO Versus THE STATE OF ASSAM and 2 ORS.	MR. S DEKA MR.A B ROY MR.Z RAHMAN MR. B KHAKHLARY	GA, ASSAM MR S SARMA(Amicus Curiae) MR.R MAZUMDAR(Amicus Curie) SC, HEALTH
15	WP(C)/2783/2018	NARENDRA SINGH Versus UNION OF INDIA AND 4 ORS.	MR. Y S MANNAN MS. M BHATTACHARYYA MS. N BARUAH	MR. K K PARASAR (R1 TO 5) ASSTT.S.G.I.
16	WP(C)/1250/2020	DINESH LAGACHU Versus THE STATE OF ASSAM AND 6 ORS.	MR. A BHATTACHARYYA MR. D PHUKAN	GA, ASSAM SC, APDCL
17	WITH WP(C)/1261/2020	MANU DAS AND 11 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A BHATTACHARYYA MR. D PHUKAN	SC, APDCL
18	WP(C)/2869/2020	MRITYUNJAY SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR K P PATHAK MR. P N GOSWAMI MR. I KALITA MR D GOGOI	GA, ASSAM SC, APSC
19	WP(C)/2988/2020	PHATIK CHANDAR ROY Versus THE UNION OF INDIA AND 3 ORS.	MR. S BORA MR. A GANGULY	MR. R K D CHOUDHURY MR. B K DAS MR H P GUWALA SC, NF RLY
20	WP(C)/3455/2020	PRAMILA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR. S BANIK MR H GUPTA	GA, ASSAM SC, GHC
21	WP(C)/4051/2020	SUNIL KUMAR Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MR. U N CHATTRY MR. O LASKAR MR H J SAIKIA Y SULTANA	MR. A K DUTTA ASSTT.S.G.I.
22	WP(C)/4193/2020	BULU DAS KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M KALITA MR. A PHUKAN MR. J HATIMURIA	GA, ASSAM
23	WP(C)/5116/2020	NUR MOHAMMAD Versus THE STATE OF ASSAM AND 4 ORS	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	SC, PNRD GA, ASSAM SC, AG
24	WITH WP(C)/7422/2017	NUR MOHAMMAD Versus THE STATE OF ASSAM and 4 ORS.	MR. P N GOSWAMI MS. M D BORAH MR. I KALITA MR. K P PATHAK	SC, PNRD GA, ASSAM

25	WP(C)/5127/2020	ANGURA BEGUM LASKAR AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. S K GHOSH MS F AHMED	SC, HEALTH
26	WP(C)/5280/2020	SHILA RANI PAUL Versus THE STATE OF ASSAM AND 2 ORS.	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN	SC, HEALTH
	WITH			
27	WP(C)/5124/2020	JOYITA NAG Versus THE STATE OF ASSAM AND 2 ORS	MR B D DAS MRS R DEKA B B HUSSAIN	SC, HEALTH
28	WP(C)/5770/2020	RUKMINI ROY Versus THE STATE OF ASSAM AND 3 ORS.	MR. M J BARUAH MS B MAJUMDER J. KASHYAP MS M NEOG	SC, IRRIGATION
29	WP(C)/5783/2020	ANUP MEDHI Versus THE STATE OF ASSAM AND 2 ORS	DR. N DEKA MR H K DAS MS. P CHAKRABORTY	SC, HEALTH
30	WP(C)/24/2021	ALL ASSAM MANDAL KANANGU SANMILANI Versus THE STATE OF ASSAM AND 2 ORS	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN MR S A BARBHUYAN	GA, ASSAM SC, REVENUE
31	WP(C)/3999/2021	KARAN JAIN Versus THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. S CHETIA (r-2,3) SC, INCOME TAX
32	WP(C)/5548/2021	SATISH KUMAR YADAV Versus THE UNION OF INDIA AND 3 ORS	MS. S BORA MS. N CHAKRABORTY	MR. K GOGOI ASSTT.S.G.I.
33	WP(C)/780/2022	GNRC LIMITED Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
	WITH			
34	WP(C)/5398/2021	GNRC LIMITED Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST
	WITH			
35	WP(C)/7336/2021	GNRC LIMITED Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. S C KEYAL
36	WP(C)/2122/2022	MALAYA GHOSH Versus THE FOOD CORPORATION OF INDIA AND 2 ORS	MR . B MALAKAR MR. A T H AHMED	SC, F C I
37	WP(C)/2253/2022	GOUTAM KUMAR MANDAL CISF NO. 032300178 Versus THE UNION OF INDIA AND 3 ORS	MD K RAHMAN MR. S ALAM	MR. K GOGOI ASSTT.S.G.I.
		ORDERS		
38	I.A.(Civil)/2007/2021 IN WP(C)/5925/2021 (D/O) in WP(C)/5925/2021	JESMIN NEHAR Versus NURUL AMIN SHAH AND 10 ORS.	A. K. PURKAYASTHA A. K. DAS R. MAZUMDAR	SC, ELEM. EDU GA, ASSAM MR. R. ALI
39	I.A.(Civil)/103/2023 WP(C)/7590/2022 (Disposed) in WP(C)/7590/2022	THE SECRETARY TO THE GOVT. OF ASSAM Versus BINA BABU SINGHA	GA, ASSAM	

40	I.A.(Civil)/121/2023 WP(C)/8055/2022 (Disposed) in WP(C)/8055/2022	JAGAT SONOWAL Versus THE STATE OF ASSAM AND 5 ORS	MR. N BORAH N AHMED	SC, IRRIGATION
41	I.A.(Civil)/125/2023 WP(C)/8032/2022 (Disposed) in WP(C)/8032/2022	JAYANTA TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS	MR. M K SARMA MR. P KAKATI	SC, IRRIGATION SC, BTC
42	I.A.(Civil)/143/2023 WP(C)/1176/2020 (Disposed) in WP(C)/1176/2020	PRAMD CH. DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR J KALITA MR D KALITA	SC, FOREST
HEARING				
43	WP(C)/7322/2015 PART-HEARD	ON THE DEATH OF RAMANI HAZARIKA THE FOLLOWING LEGAL HEIRS ARE TO BE SUBSTITUTED Versus THE UNION OF INDIA and 6 ORS	MS.M BORAH MR. A CHAMUAH	MR. S C KEYAL MR. R K D CHOUDHURY, MS.R GOGOI MS.P BARUA ASSTT.S.G.I.
WITH				
44	WP(C)/7235/2015	RAJEN BAIRAGI Versus THE UNION OF INDIA and 6 ORS	MS.B HAZARIKA MR.H BURAGOHAH MS.M BORAH	GA, ASSAM MR.B TALUKDAR MS.P BARUA ASSTT.S.G.I.
45	WP(C)/3589/2016	AJIT DAS Versus THE STATE OF ASSAM and 2 ORS.	MR.B CHAKRABORTY MR.U DAS MR.N BORAH	GA, ASSAM SC, FINANCE
46	WP(C)/648/2018	FABTECH PROJECTS AND ENGINEERS LTD. Versus OIL INDIA LTD. AND ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	MRS. A GAYAN (CGC, R7) MR. A SHARMA MR. A SARMA K KALITA MR. S CHOWDHURY C BASUMATARY SC, OIL ASSTT.S.G.I. T DEVI
47	WP(C)/2702/2018	PADMESWAR BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MS. A HUSSAIN MR R ISLAM	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
3)	MR. N ISLAM	23-01-2023	To	03-02-2023
4)	MR. R BORUAH	20-01-2023	To	30-01-2023
5)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
6)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
7)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
8)	MR. D NANDI	25-01-2023	To	31-01-2023
9)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
10)	MR. R SARMAH	27-01-2023	To	05-02-2023
11)	MD. A J ATIA	30-01-2023	To	06-02-2023
12)	MR. A M BORA	30-01-2023	To	01-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,30th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CRIMINAL MATTERS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2022 TO 03-03-2023 (RELATING TO CRIMINAL BENCH(CRL.APP.)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./307/2023	RITUMONI PATAR @ TIKNI Versus THE STATE OF ASSAM	MR. A A R KARIM MS. P BARMAN	
2	Bail Appln./315/2023	MIRA DAS Versus THE STATE OF ASSAM	MRS. B BORO MS. B W AKHTARA	PP, ASSAM
3	Bail Appln./316/2023	JINTU RAJBONSHI Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
4	Bail Appln./318/2023	PRANAB JYOTI KALITA Versus THE STATE OF ASSAM	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
5	Bail Appln./322/2023	AMIT CHOWDHURY Versus THE STATE OF ASSAM	MR. P K ROYCHOWDHURY MR. N G KUNDU MR G DEKA	PP, ASSAM
6	Bail Appln./325/2023	KARIM ALI Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM
7	Bail Appln./326/2023	SARBANANDA NATH Versus THE STATE OF ASSAM	SIRAJ CHOUDHURY MS. S SULTANA PANKAJ DAS	PP, ASSAM
<u>MOTION</u>				
8	Crl.Pet./1293/2022 FIXED	RAJDIP BHUYAN Versus THE STATE OF ASSAM	MR. P K SARMA MS. B BHUYAN MS R SAHIN MR S BAISHYA	PP, ASSAM
9	Crl.Pet./73/2023	THE UNION OF INDIA Versus THE STATE OF ASSAM AND 2 ORS	DR. B N GOGOI	PP, ASSAM
10	Crl.Pet./77/2023	RAMJAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. J C GOGOI MR. S ALI MR B ISLAM	PP, ASSAM
11	Crl.Pet./78/2023	ABDUL MOTLEB ALI @ ABDUL MOTLEB SK Versus THE STATE OF ASSAM AND ANR.	MR. S A AHMED MR F A AHMED A. KHANAM	PP, ASSAM

12	CrI.Pet./82/2023	RAFIQUL HUSSAIN@RAFIKUL Versus THE STATE OF ASSAM AND ANR	MR. S D ROY	PP, ASSAM
13	AB/89/2023	JOMIR HUSSAIN LASKAR @ LALU AND 2 ORS Versus THE STATE OF ASSAM	MR F Z MAZUMDER	PP, ASSAM
14	AB/200/2023 FIXED	PRACHUJYA BORGHAIN Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS. A GOGOI	PP, ASSAM
15	AB/238/2023	AKTAR HUSSAIN @ ABBAS ALI Versus THE STATE OF ASSAM	MR R S CHAUHAN MR. B HUSSAIN MR A HAQUE	PP, ASSAM
16	AB/242/2023	ANU SUTRADHAR Versus THE STATE OF ASSAM	MR M HOQUE MR. A AHMED MS S DEVI U U KHAN	PP, ASSAM
17	AB/247/2023	JUBER AHMED Versus THE STATE OF ASSAM	MR. S K ROY MRS. M M ROY	PP, ASSAM
18	AB/248/2023	SAMER ALI Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
<u>ADMISSION</u>				
19	CrI.A./14/2023	MANTU KUMAR Versus THE STATE OF ASSAM AND ANR.	MR S K NATH MR H BETALA MR C KUMAR RIYAZ KHAN	PP, ASSAM
	WITH I.A.(CrI.)/47/2023 in CrI.A./14/2023	MANTU KUMAR Versus THE STATE OF ASSAM AND ANR.	MR S K NATH MR H BETALA MR C KUMAR RIYAZ KHAN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
20	Bail Appln./2205/2022 WITH LCR AND CASE DIARY, FIXED	SAJAN AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
21	Bail Appln./2513/2022 WITH OFFICE NOTE, LCR FILE, FIXED	APIZUL RAHMAN @ OPIOL Versus THE STATE OF ASSAM	MR F K R AHMED MR J UDDIN	PP, ASSAM
22	Bail Appln./2721/2022 FIXED	SHAHAR ALI Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	WITH			
23	Bail Appln./3069/2022	RABIYAL ALI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
24	Bail Appln./2757/2022 WITH LCR, FIXED	FARUK UDDIN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
25	Bail Appln./2797/2022 WITH LCR, OFFICE NOTE, FIXED	RAMIZ SHEIKH @ RAMIS SK Versus THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM
26	Bail Appln./2871/2022 WITH OFFICE NOTE, LCR FILE, FIXED	PARIMAL SARKAR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR B P BORAH MR P J DUTTA MR. N MAHAJAN MR R S RONGHANG MR R S RONGHANG	PP, ASSAM

27	Bail Appln./2915/2022 WITH LCR, FIXED	JIYABUR @ JIARUL HAQUE Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
28	Bail Appln./3257/2022 FIXED	MAJAFAR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
29	Bail Appln./3293/2022 WITH LCR, OFFICE NOTE, FIXED	MD. ZAKIRUL ISLAM @ ZAKIR Versus THE STATE OF ASSAM	MR. N ANAND MR. A BARUA MS.D SAIKIA	PP, ASSAM
30	Bail Appln./3295/2022 WITH LCR, FIXED	ABDUL WAHAB @ ABDUL AHADA AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR Z HUSSAIN MR. M HOQUE MR N AHMED	PP, ASSAM
31	Bail Appln./3372/2022 WITH LCR, OFFICE NOTE, FIXED	MD. NUR AHMED Versus THE STATE OF ASSAM	MR A HUSSAIN MR M RAHMAN	PP, ASSAM
32	Bail Appln./3457/2022 FIXED	JAYANTA CHUTIA Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
33	Bail Appln./3556/2022 BY SLIP	BULTI CHAKRABARTY Versus THE STATE OF ASSAM	MR. R P SARMAH MS. T SOM MR. P TELI	PP, ASSAM
34	Bail Appln./3645/2022 FIXED	LALENGMAWI HMAR @ VARI MIZO Versus THE STATE OF ASSAM	MR. P K GOGOI MR J P KACHARI	PP, ASSAM
35	Bail Appln./3674/2022 WITH OFFICE NOTE, FIXED	MD ABDUL SALAM Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
36	Bail Appln./110/2023 BY SLIP	CH. LUNKHOLAL MATE Versus THE STATE OF ASSAM	MR. B CHETRI MS. A. MEDHI	PP, ASSAM
37	Bail Appln./116/2023 FIXED	JALIL MIR ALI@JALIL MIR Versus THE STATE OF ASSAM	MR. S K DAS MR R KARIM	PP, ASSAM
38	Bail Appln./123/2023 WITH OFFICE NOTE, FIXED	KAUSHIK BORO Versus THE STATE OF ASSAM AND ANR	MR A K AZAD MR M HOQUE MR. R A CHOUDHURY MS S DEVI	PP, ASSAM
39	Bail Appln./127/2023 BY SLIP	TARA MIYA Versus THE STATE OF ASSAM	MR D MEDHI	PP, ASSAM
40	Bail Appln./138/2023 BY SLIP	JIAUUR RAHMAN @ BABU @ DHAN Versus THE STATE OF ASSAM	MR. T DEURI MR. A PHUKAN	PP, ASSAM
41	Bail Appln./155/2023 FIXED	RAKHIBUL HUSSAIN@RAKIBUL HOQUE Versus THE STATE OF ASSAM	MR. H ALI	PP, ASSAM
42	Bail Appln./170/2023 FIXED	KHOBIRUDDIN SK @ KHABIR UDDIN Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
43	Bail Appln./172/2023 BY SLIP	MUKESH BORO @ BABU Versus THE STATE OF ASSAM	MR M AHMED MR B ISLAM	PP, ASSAM
<u>BAIL HEARING</u>				
44	AB/1854/2022 FIXED	BALI BIBI Versus THE STATE OF ASSAM	MR A H AHMED MUSTAFIJUR RAHMAN	PP, ASSAM
45	AB/2230/2022 FIXED	ROSIDUL ISLAM Versus THE STATE OF ASSAM	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	PP, ASSAM
46	AB/2792/2022 FIXED	MD. MIDUL ALI AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM

47	AB/2849/2022 FIXED	SABIN KALITA Versus THE STATE OF ASSAM	MR D J DEKA	PP, ASSAM
48	AB/2923/2022 FIXED	AYNAL HOQUE @ ANWAR HUSSAIN Versus THE STATE OF ASSAM	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	PP, ASSAM
49	AB/3053/2022 FIXED	KAMALJIT SINGHA @ SRI KAMAL JEET SINGH Versus THE STATE OF ASSAM	MR. M A SHEIKH MS. A BEGUM MS F INTAZ	PP, ASSAM SC, EXCISE DEPTT.
50	AB/3171/2022 FIXED	MAZEDUL ALOM Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
51	AB/3566/2022 BY SLIP	BRAZEN SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. G TAMULI MR. D GOGOI	MR. K K HANDIQUE MR. D CHUTIA (r-2 to 5) PP, ASSAM
52	AB/3624/2022 WITH OFFICE NOTE	ALFAJ UDDIN @ ALFAZ UDDIN Versus THE STATE OF ASSAM	MR A ALI MR. Y ALI	PP, ASSAM
53	AB/3629/2022 BY SLIP	AYUB ALI Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
54	AB/3722/2022 BY SLIP	AMIT GAURAV Versus THE UNION OF INDIA	MR. C K NATH MR. S MUNIR	SC, DRI
55	AB/3821/2022 FIXED	HOFIQL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR J ISLAM MR. A. HUSSAIN	PP, ASSAM
56	AB/10/2023 BY SLIP	MOTIUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	MR. R A CHOUDHURY MR. R A MAZUMDER MR N A MAZARBHUIYA PP, ASSAM
57	AB/14/2023 FIXED	MUSABBIR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM
58	AB/17/2023 FIXED	BILLAL HUSSAIN @ BILLAL ALI Versus THE UNION OF INDIA	MR. M K BORAH MS. P. KASHYAP	ASSTT.S.G.I.
59	AB/22/2023 FIXED	MD. ATIQRUR RAHMAN Versus THE STATE OF ASSAM	MR. P MAHANTA MS. P SAHARIA	PP, ASSAM
60	AB/40/2023 FIXED	DULAJ UDDIN AND 2 ORS Versus THE STATE OF ASSAM	MR. R SARMA MR M Z SHAH	PP, ASSAM
61	AB/49/2023 FIXED	ABDUL MANNAN Versus THE STATE OF ASSAM	MR J MOLLAH MR J DAS MS. S P DAS	PP, ASSAM
62	AB/79/2023 FIXED	DHAN DEKA Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
63	AB/87/2023 FIXED	PRAJIT NARZARY@ BADAL Versus THE STATE OF ASSAM AND ANR	MR P K DAS MR. M BARUAH	PP, ASSAM
64	AB/88/2023 FIXED	SURESH SHARMA Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. R B PHOOKAN R SARMAH MR H K NATH	PP, ASSAM
65	AB/96/2023 FIXED	MUKTAR HUSSAIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M I HUSSAIN MR. M I HUSSAIN	PP, ASSAM
66	AB/110/2023 FIXED	ARATI PATOWARI AND ANR Versus THE STATE OF ASSAM	MR S H SIKDAR S YESMIN	PP, ASSAM
67	AB/140/2023 FIXED	HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MR K J SAIKIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
3)	MR. N ISLAM	23-01-2023	To	03-02-2023
4)	MR. R BORUAH	20-01-2023	To	30-01-2023
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9)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
10)	MR. R SARMAH	27-01-2023	To	05-02-2023
11)	MD. A J ATIA	30-01-2023	To	06-02-2023
12)	MR. A M BORA	30-01-2023	To	01-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

[For Monday,30th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 11

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO SPECIAL DIVISION BENCH)
AND ADDITIONAL HEARING CAUSELIST DATED
02-01-2023 TO 03-03-2023(RELATING TO
DIVISION BENCH-II), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/127/2022	PANDU URANG Versus THE STATE OF ASSAM B	MR. R PHUKAN(LEGAL AID COUNSEL)	PP, ASSAM
2	WP(C)/285/2022 FIXED	MS MONITA DEWAN CHAKMA AND ANR Versus THE STATE OF MIZORAM AND 6 ORS	MS. S CHAKRAVARTY	MR. U K NAIR (r-3 to 7) MR H K DAS (r-3 to 7) MR. A BORO (r-3 to 7)
	WITH I.A.(Civil)/2508/2022 in WP(C)/285/2022	MS MONITA DEWAN CHAKMA AND ANR Versus THE STATE OF MIZORAM AND ANR	MS. S CHAKRAVARTY	AG, MIZORAM
3	Cont.Cas(C)/38/2022	MS MONITA DEWAN CHAKMA AND ANR Versus ER. K ZODINGLIANA AND ANR	MS. S CHAKRAVARTY	
4	WITH PIL/44/2022	MIZORAM CHAKMA STUDENTS UNION AND ANR Versus THE STATE OF MIZORAM AND ANR	MS. S CHAKRAVARTY MS MITALI SHARMA MR. V. HEGDE MR. V. HEGDE MR. V. HEGDE	ADDL. A.G., MIZORAM GA, MIZORAM
	WITH I.A.(Civil)/2833/2022 in PIL/44/2022	MIZORAM CHAKMA STUDENTS UNION AND ANR Versus THE STATE OF MIZORAM AND ANR	MS. S CHAKRAVARTY	AG, MIZORAM
5	CRL.A(J)/3/2023	FORIZ UDDIN LASKAR Versus THE STATE OF ASSAM		PP, ASSAM
6	CRL.A(J)/4/2023	DEEP KONCH Versus THE STATE OF ASSAM		PP, ASSAM
7	CRL.A(J)/5/2023	JUGEN GARH Versus THE STATE OF ASSAM		PP, ASSAM

8	CRL.A(J)/14/2023	BORSING PHANGCHO Versus THE STATE OF ASSAM		PP, ASSAM
<u>ORDERS</u>				
9	I.A.(CrI.)/183/2018 WITH OFFICE NOTE, LCR 4 FILES in CrI.A./712/2018 WITH CrI.A./712/2018 (Filing Number) WITH CrI.L.P./27/2018	THE STATE OF ASSAM Versus SRI RAJIB DEWRI THE STATE OF ASSAM Versus RAJIB DEWRI THE STATE OF ASSAM Versus SRI RAJIB DEWRI		PP, ASSAM PP, ASSAM
10	CrI.A./200/2021 WITH LCR 4 FILES, OFFICE NOTE, P.B.-3	NAKUL KALITA Versus THE STATE OF ASSAM AND ANR.		PP, ASSAM MR. Y S MANNAN MR. DITUL DAS MR S K MEDHI MR D J DEKA MR. R RAHMAN MR. B J TALUKDAR
11	CRL.A(J)/99/2022 WITH OFFICE NOTE, LCR 5 FILES	BASAN KISHAN Versus THE STATE OF ASSAM		PP, ASSAM MR A TIWARI (AMICUS CURIAE)
12	CRL.A(J)/111/2022 WITH OFFICE NOTE, LCR 4 FILES	JATIBACHAN KHALKHO Versus THE STATE OF ASSAM		PP, ASSAM MR JASHADHIR DAS, AMICUS CURIAE
13	CrI.A./284/2022 WITH OFFICE NOTE, LCR 4 FILES WITH I.A.(CrI.)/671/2022 in CrI.A./284/2022	MD. MAJIB ALI Versus THE STATE OF ASSAM AND 2 ORS. MD. MAJIB ALI Versus THE STATE OF ASSAM AND 2 ORS.		PP, ASSAM MR S PAUL MR S PAUL PP, ASSAM
14	I.A.(CrI.)/497/2022 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2, FIXED in CRL.A(J)/68/2022 WITH CRL.A(J)/68/2022	TOPESWAR RABHA Versus THE STATE OF ASSAM AND ANR.		PP, ASSAM MR. K SARMA MS. S ROY (Amicus Curiae) MR. S BORUAH
15	I.A.(CrI.)/630/2022 WITH LCR 5 FILES, FIXED in CrI.A./261/2022 WITH CrI.A./261/2022	KALAM MANDAL Versus THE STATE OF ASSAM AND ANR. KALAM MANDAL Versus THE STATE OF ASSAM AND ANR.		PP, ASSAM MR. K SARMA MS S ROY (Amicus Curiae) MR. S BORUAH MS S MEDHI (LEGAL AID COUNSEL R-2) PP, ASSAM MS S MEDHI (LEGAL AID COUNSEL R-2) MR. B J MUKHERJEE (r2) PP, ASSAM
16	I.A.(CrI.)/745/2022 WITH OFFICE NOTE, LCR 5 FILES in CrI.A./309/2022 WITH CrI.A./309/2022	MD. RAMJAN ALI AND ANR. Versus THE STATE OF ASSAM AND ANR MD. RAMJAN ALI AND ANR. Versus THE STATE OF ASSAM AND ANR		PP, ASSAM MR A N AHMED (R2) PP, ASSAM MS. S K NARGIS M. RAHMAN MS. A MESEN MS. S K NARGIS M. RAHMAN MS. A MESEN MR A N AHMED (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
3)	MR. N ISLAM	23-01-2023	To	03-02-2023
4)	MR. R BORUAH	20-01-2023	To	30-01-2023
5)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
6)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
7)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
8)	MR. D NANDI	25-01-2023	To	31-01-2023
9)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
10)	MR. R SARMAH	27-01-2023	To	05-02-2023
11)	MD. A J ATIA	30-01-2023	To	06-02-2023
12)	MR. A M BORA	30-01-2023	To	01-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday,30th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGMENT

1	MACApp./694/2018 (AT 3:00 PM)	SMTI JYOTI BARMAN Versus SRI PRITAM NATH AND 2 ORS	MR P GOGOI MR. B CHETRI (R1, R2) MR. K K PARASAR (R1, R2) MS. L DAS (R3)
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LEAVE NOTE OF ADVOCATES FOR 30/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
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7)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
8)	MR. D NANDI	25-01-2023	To	31-01-2023
9)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
10)	MR. R SARMAH	27-01-2023	To	05-02-2023
11)	MD. A J ATIA	30-01-2023	To	06-02-2023
12)	MR. A M BORA	30-01-2023	To	01-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,30th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO CIVIL BENCH-IV, FROM
ITEM NOS.66-127), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6644/2022	RATAN BISWAS Versus THE STATE OF ASSAM AND 10 ORS	MR S BORTHAKUR MR D BORAH	SC, P AND R.D. GA, ASSAM
	WITH			
2	WP(C)/6648/2022	PRASANTA BISWAS AND ANR. Versus THE STATE OF ASSAM AND 10 ORS	MR S BORTHAKUR MR D BORAH	SC, P AND R.D. GA, ASSAM MR. S BANIK (R11)
3	WP(C)/7257/2022	MUKTADIR HUSSAIN CHOUDHURY AND 7 ORS Versus ASSAM BOARD OF REVENUE AND 3 ORS	MR H R CHOUDHURY S. TALUKDAR	SC, REVENUE
4	WP(C)/7847/2022	USMAN SIDDIQUE Versus THE STATE OF ASSAM AND 3 ORS	MR J ISLAM MR. A HUSSAIN	GA, ASSAM
5	WP(C)/8195/2022	KALPANA CHAMUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. I CHOUDHURY MS N GUPTA MS K BORAH	GA, ASSAM
6	WP(C)/97/2023 B/O	ALI AKBAR Versus THE STATE OF ASSAM AND 12 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MR. M HUSSAIN MS F INTAZ MR A ISLAM	GA, ASSAM SC, REVENUE
7	WP(C)/399/2023	ARUN MALAKAR@ARUN CHANDRA MALAKAR Versus THE STATE OF ASSAM AND 3 ORS	MS. R CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM SC, REVENUE
8	WP(C)/400/2023	MD. JAHIRUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS.	MR. U DUTTA B DUTTA	SC, CO OP GA, ASSAM
9	WP(C)/401/2023	DOOMDOOMA PLANTERS SUPPLY STORES AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. N J KHATANIAR P BORAH	GA, ASSAM SC, EXCISE DEPTT.
10	WP(C)/402/2023	MANI RAM KALITA Versus THE UNION OF INDIA AND 2 ORS.	MS. N S THAKURIA MR. G K THAKURIA	DY.S.G.I.

11	WP(C)/429/2023	DIBRUGARH TEA GAS GRID AND 31 ORS. Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION (ATEPFO) AND 2 ORS.	MR. R B PHOOKAN MR N PATIRI	SC, ATEPFO
12	WP(C)/430/2023	SANTI SAHU Versus THE STATE OF ASSAM AND 2 ORS	MR. A M BARBHUIYA MS A BEGUM	SC, IWT
13	WP(C)/431/2023	MOMINUL ISLAM AND 9 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K K DEY MR V K BAROOAH	GA, ASSAM SC, REVENUE
14	WP(C)/432/2023	SAHIDUL ALAM BARBHUIYA Versus THE STATE OF ASSAM AND 8 ORS	MR. R P SARMAH MR. D DOLEY MR. A DEKA	GA, ASSAM DY.S.G.I. SC, FOREST SC, PCB
ADMISSION				
15	WP(C)/3780/2014 FIXED	ANYNAL HOQUE @ AYNAL HOQUE CHOUDHURY and 37 ORS. Versus THE STATE OF ASSAM and 7 ORS.	MR.A R SIKDAR MS.T NESSA MR.M H TALUKDAR MS.M DEKA MR. S ALAM	SC, P AND R.D. GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, A S A M B
16	WP(C)/7676/2015 FIXED	MONIR UDDIN BARBHUIYA and 5 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR. S ROY MR. M H LASKAR	GA, ASSAM MR. B J TALUKDAR, SC, REVENUE DEPARTMENT MR. J HANDIQUE MR. N UPADHAYAY (SC, IRRIGATION DEPT.)
17	WP(C)/1383/2019 FIXED	JOYMONI BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	GA, ASSAM MR. P N GOSWAMI SC, EXCISE DEPTT.
18	Cont.Cas(C)/398/2021	DIBYENDU CHATTERJEE Versus RAKESH AGARWALA, IAS AND ANR	MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	MR. P N GOSWAMI (r-1)
19	WP(C)/6429/2019 FIXED	BUBULI BORTHAKUR AND 7 ORS. Versus THE UNION OF INDIA AND 21 ORS.	MR. I H LASKAR MR. P K DEKA MS I KRISHNATRAIYA MD. S ALOM	MR. J K BAISHYA GA, ASSAM MRS. R BORAH, SC, NHIDCL, R- 1. MR. S BHATTACHARJEE ASSTT.S.G.I. SC, REVENUE MR. H A SARKAR
20	WP(C)/1427/2020 CAVT. NO.0168/2020 B/O	M/S. R.S. ENTERPRISE Versus THE STATE OF ASSAM AND ANR.	MR. S K GOSWAMI MR. R SHARMA	GA, ASSAM MRS R DEKA SC, J M B FOR CAVEATOR
21	WP(C)/5094/2020	M/S BHAURAM JODHRAJ Versus THE UNION OF INDIA AND 3 ORS	MR. S DEKA MS. J BORO	GA, ASSAM MS. K PHUKAN, GA, ASSAM (R-3,4) MR. S K MEDHI MR. A K DUTTA (R-1,2) ASSTT.S.G.I.
22	WP(C)/2109/2021 FIXED	RAJIB HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MR. K BORUAH MR. M ALOM	GA, ASSAM SC, PWD
23	WP(C)/2988/2021	AROFA AND 4 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MS. D GHOSH MR SAURADEEP DEY MS H BETALA	GA, ASSAM ASSTT.S.G.I.
24	WITH WP(C)/3310/2021	ABDUL SABUR AND 5 ORS Versus THE UNION OF INDIA AND 3 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA	GA, ASSAM MR. K K PARASAR (R-1) ASSTT.S.G.I.
25	WP(C)/4145/2021 FIXED	SUNMAI PHUKAN AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM	GA, ASSAM MR. J K GOSWAMI (r-5) SC, ALLAHABAD BANK SC, REVENUE

26	WP(C)/5624/2021	BHUPEN DAIMARY Versus THE UNION OF INDIA AND 7 ORS	MRS. R CHETRI MS. R BEGUM	GA, ASSAM MRS. A GAYAN MR. S P CHOUDHURY (r-1,2) ASSTT.S.G.I. SC, PWD
	WITH			
27	WP(C)/5625/2021	MD. MOKSHED ALI Versus THE UNION OF INDIA AND 7 ORS	MS. R BEGUM MS. R CHETRI	GA, ASSAM MRS. A GAYAN MR. S P CHOUDHURY (r-1,2) ASSTT.S.G.I. SC, PWD
28	WP(C)/6717/2021	SHOWNA SWARGIARY AND 36 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. M SARANIA MD. S U AHMED MS N BISHAYA MR. A I KATHAR MR. N N SARMA	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, K A A C
	WITH			
29	WP(C)/5844/2021	RAM PRASAD SHARMA (LEGAL HEIR) AND 4 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. M SARANIA MD. S U AHMED MR. A I KATHAR MS N RAI	GA, ASSAM MRS. R DEVI (R-1) SC, NHIDC SC, K A A C ASSTT.S.G.I.
30	WP(C)/39/2022 WITH OFFICE NOTE, FIXED	M/S WEB PRINTZ Versus THE STATE OF ASSAM AND 2 ORS	MR R K DUTTA MR. M K BORAH MR. S DUTTA	SC, ELEM. EDU SC, ASSAM TEXTBOOK PRODUCTION AND PUBLICATION CORPORATION LTD.
	WITH			
31	WP(C)/4794/2022	ASSAM STATE TEXTBOOK PRODUCTION AND PUBLICATION CORPORATION LIMITED Versus MICRO AND SMALL ENTERPRISE FACILITATION COUNCIL AND 2 ORS	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	MR. S KALITA (r-3) MR R K MOUR (r-3) MR. S KAKATI (r-3) MR P DAS (r-3) SC, INDUSTRIES AND COMMERCE
32	WP(C)/555/2022 FIXED, PERSONAL APPEARANCE	KANISKA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	R SARMAH MR J BORAH MS M KAKOTY	SC, HIGHER EDU
33	WP(C)/697/2022 B/O	SIBABRATA SARMA Versus THE STATE OF ASSAM AND 7 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, FOREST
34	WP(C)/1505/2022 FIXED	AANYA SOCIAL SERVICE ORGANISATION Versus THE STATE OF ASSAM AND ANR	MR. P MAJUMDAR	SC, ELEM. EDU SC, SSA (R-2)
	WITH			
35	WP(C)/1524/2022	CENTRE FOR NATIONAL DEVELOPMENT INITIATIVE Versus THE STATE OF ASSAM AND ANR	MR. P MAJUMDAR MS. PALLAVI RAWAT MR K B UPADHYAY	SC, ELEM. EDU SC, SSA (R-2)
	WITH			
36	WP(C)/1532/2022	NAV PRAYAS (REGD NGO) Versus THE STATE OF ASSAM AND ANR	MR. P MAJUMDAR	SC, ELEM. EDU
	WITH			
37	WP(C)/1565/2022	AKRITI (REGD. NGO), Versus THE STATE OF ASSAM AND ANR	MR. P MAJUMDAR	SC, ELEM. EDU
38	WP(C)/1936/2022 FIXED	MUJAHIDUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MR. M A SHEIKH MS F INTAZ MR. K U AHMED	SC, AG (A AND E) SC, WATER RESOURCE
39	WP(C)/3849/2022 FIXED	RANU SHOME AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	GA, ASSAM SC, FINANCE
	WITH			
40	WP(C)/4394/2022	RANU SHOME AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	GA, ASSAM SC, FINANCE

41	WP(C)/5305/2022 FIXED	MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR P SARMA	SC, PWD
42	WP(C)/6416/2022 BY SLIP	RANJIT KALITA Versus THE STATE OF ASSAM AND ORS.	MR. S K GOSWAMI MR. N BARMAN	GA, ASSAM SC, EXCISE DEPTT.
43	WP(C)/7063/2022 FIXED	DILDAR HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. S P SHARMA MS U SHARMA MR P R SARMA K AHMED	GA, ASSAM MR M CHETIA (R-4)
44	WP(C)/7231/2022 FIXED	THE PARMESWARI BUILDING OCCUPANTS ASSOCIATION AND 4 ORS. Versus ASSAM POWER DEVELOPMENT CORPORATION LTD. (APDCL) AND 2 ORS.	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	SC, APDCL
45	WP(C)/7699/2022 FIXED	M/S PUBERUN Versus THE STATE OF ASSAM AND 2 ORS.	MS. R DEKA MR. S S GOSWAMI	SC, AGRI. DEPARTMENT
46	WP(C)/8054/2022 FIXED	SODESH JIDUNG AND 8 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B BARUAH MR S HUSSAIN	GA, ASSAM MR R M DAS (R-2, 4 & 6) MR. K GOGOI, ADDL. SR. GA, ASSAM MS N BORDOLOI, SC, REVENUE DEPTT., ASSAM MR. P NAYAK, SC, PWD SC, N C HILLS
47	WP(C)/8059/2022 FIXED	MD AYUB ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC. AGRI. DEPTT.
48	WP(C)/8272/2022 FIXED	MANULLAH SHEIKH Versus THE UNION OF INDIA AND 6 ORS	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM DY.S.G.I.
49	WP(C)/205/2023 FIXED	RANJIT DAS Versus THE STATE OF ASSAM AND 9 ORS	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	MR. K N CHOUDHURY (R-10) SC, CO OP GA, ASSAM MR. J PATOWARY (R-10) MS A BEGUM MR. D J DAS (R-10) N GAUTAM (R-10) SC, AFDC

ORDERS

50	Cont.Cas(C)/293/2014 FIXED	DIPAK KUMAR DEY Versus ANKUR DUTTA	MR.K PAUL MR.P S BHATTACHARYYA MR.J P CHAUHAN MR.P J SAIKIA MR.R HAZARIKA MR.A K GUPTA MS.A SARMA	MR.R ISLAM MR.R DE MS.N MITRA
WITH				
51	WP(C)/2653/2014	DIPAK KUMAR DEY Versus THE COMMISSIONER and SECY. and 5 ORS	MR.A K PURKAYASTHA MR.A SARMA MR.K PAUL MR.P J SAIKIA MR.R HAZARIKA	GA, ASSAM
WITH				
	MC/1596/2014 in WP(C)/2653/2014	DIPAK KUMAR DEY Versus THE COMMISSIONER and SECY.TO THE GOVT. OF ASSAM and 5 ORS	MR.A K PURKAYASTHA MR.A SARMA MR.K PAUL MR.P J SAIKIA MR.R HAZARIKA	GA, ASSAM
WITH				
	MC/548/2015 in WP(C)/2653/2014	DIPAK KUMAR DEY Versus THE COMMISSIONER and SECY.TO THE GOVT. OF ASSAM and 5 ORS	MR.A K PURKAYASTHA MR.A SARMA MR.K PAUL MR.P J SAIKIA MR.R HAZARIKA	GA, ASSAM

52	Review.Pet./62/2019 FIXED, WITH WP(C)/2430/2014 (D/O)	GANGU ORANG Versus KAMAL BAHADUR CHETRI AND 8 ORS	MS. S KHANIKAR MS. P BARUAH MR. S BARTHAKUR	MR. P SARMAH MR. B CHAKRAVARTY MR. S UPADHAY MS THUYEKHRULU G. A. ASSAM, SC-BTC
53	WP(C)/3654/2020 B/O	GANESH CH. DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. B K SEN MR FAIZUL HOQUE	SC, CO OP MR. S K GHOSH MS F AHMED
54	Cont.Cas(C)/119/2021	DR. BHAGAWATI PRASAD TODI Versus DR. NATWARLAL AGARWALA	MR K K MAHANTA MR A NATH MR K MAHANTA	MR. JYOTIRMOY ROY MR. D BARUAH MR. S SARMA MR. C CHAKRAVARTY MR. A I Ali MR D DAS MR H M R HOQUE MR A BHUYAN
55	WP(C)/943/2021 FIXED	NAZIMA AKTER SIRAJI Versus THE STATE OF ASSAM AND 14 ORS	MR. R ALI MR. H A AHMED MR. S M RAHMAN MR A S SK	SC, PNRD GA, ASSAM MR. B CHAKRAVARTY MR. A K SAIKIA MS. A LALA (R-8,9,11 TO 15)
56	WP(C)/5375/2021 WITH WP(C)/6704/2015 (D/O) WITH CONT. CASE (C)/362/208 (D/O), FIXED	TRAILOKYA DEKA AND 28 ORS Versus THE STATE OF ASSAM AND 7 ORS	DR. B AHMED MR. N HAQUE MR. M RAHMAN	GA, ASSAM
57	I.A.(Civil)/3735/2022 FIXED in WP(C)/1620/2022	EKTA SHAKTI FOUNDATION Versus THE STATE OF ASSAM AND ANR.	MR. P MAJUMDAR	SC, ELEM. EDU
58	WP(C)/5410/2022 FIXED	GOHIN DAS Versus THE STATE OF ASSAM AND 8 ORS	MR G N SAHEWALLA MRS. S S BAWARI MR. A CHETIA MS. S. TODI MR H K SARMA	SC, P AND R.D. GA, ASSAM
59	WP(C)/8239/2022 FIXED	KRISHNA BORAH Versus THE STATE OF ASSAM AND 6 ORS	MR. R SHARMA MS P PHUKAN	GA, ASSAM MR P KATAKI (R-4,6) MRS R BEGUM (R-4,6) MRS. M D BORUAH MS. M DEVI (R-4,6)
60	WITH WP(C)/8246/2022	KRISHNA BORAH Versus THE STATE OF ASSAM AND 6 ORS	MR. R SHARMA MS P PHUKAN	GA, ASSAM MR P KATAKI (R-4,6) MR. J C GOGOI MRS R BEGUM (R-4,6) MR. N GOGOI MRS. M D BORUAH MS. M DEVI (R-4,6) MR B ISLAM
61	WP(C)/8270/2022 FIXED	HARI PHUKAN Versus SIMALUGURI MUNICIPAL BOARD AND 4 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM
62	WP(C)/8281/2022 FIXED, WITH WP(C)/8736/2019 (D/O)	M/S SARESWAR MEEN SAMABAI SAMITY LTD Versus THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	GA, ASSAM
63	WITH WP(C)/8310/2019	M/S. CHANDAKHOLA BEEL FISHERY CO- OPERATIVE SOCIETIES LTD. Versus THE STATE OF ASSAM AND 3 ORS	MR. D SARMA MR D KALITA MS. A TALUKDAR	GA, ASSAM MS. M BHATTACHARYYA, ADDL. SR. GOVT. ADVOCATE
64	WP(C)/8353/2022 FIXED	BIKASH SARMA Versus THE UNION OF INDIA AND 4 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	GA, ASSAM MR S BORTHAKUR MS. SUDAKSHINA K. MS U DAS DY.S.G.I. SC, SSA

65	Review.Pet./3/2023 B/O, WITH WP(C)/4142/2002 (D/O)	SANTOSH THAKUR AND ANR. Versus KONMAI DAS AND 3 ORS.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM SC, REVENUE
66	WP(C)/141/2023 FIXED	PRASANTA KR BORAH AND 9 ORS Versus THE OIL AND NATURAL GAS CORPORATION LIMITED AND 4 ORS	MR S BORTHAKUR MR. P. SINGHA	
HEARING				
67	WP(C)/6307/2022 FIXED	SUBHASH DAS AND 8 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM MS C DAS	MR. K GOGOI MR. K GOGOI ASSTT.S.G.I.
	WITH I.A.(Civil)/3481/2022 in WP(C)/6307/2022	THE GENERAL MANAGER (CONSTRUCTION), NORTH-EAST FRONTIER RAILWAYS Versus SUBHASH DAS AND 8 ORS.	MR. K GOGOI	MR. P MAHANTA MR. R B GOHAIN MS C DAS

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LEAVE NOTE OF ADVOCATES FOR 30/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
3)	MR. N ISLAM	23-01-2023	To	03-02-2023
4)	MR. R BORUAH	20-01-2023	To	30-01-2023
5)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
6)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
7)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
8)	MR. D NANDI	25-01-2023	To	31-01-2023
9)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
10)	MR. R SARMAH	27-01-2023	To	05-02-2023
11)	MD. A J ATIA	30-01-2023	To	06-02-2023
12)	MR. A M BORA	30-01-2023	To	01-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Monday,30th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-IV

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO CIVIL BENCH-IV, FROM
ITEM NOS.1-65), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/96/2023 FIXED, PERSONAL APPEARANCE	TECHNIP ENERGIES INDIA LTD. Versus THE UNION OF INDIA AND 3 ORS.	MR D DAS MR K TALUKDAR MS S SHARMA	MR. N DEKA MR. M GOGOI MS E CHOUDHURY DY.S.G.I. SC, NRL
ADMISSION				
2	WP(C)/1534/2017	TAPAN KUMAR DUTTA Versus THE STATE OF ASSAM and 4 ORS.	MRU S BORGHAIN	GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.)
3	WP(C)/3414/2017	KHETRADHAR KONWAR Versus THE STATE OF ASSAM and 3 ORS.	MRS.V L SINGH MR.H BURAGHAIN MS.M BORAH MR.G Z AHMED MS.H DAS	GA, ASSAM
4	WP(C)/602/2018	KAMRUL ISLAM LASKAR Versus THE STATE ELECTION COMMISSION	MR. JUNM LASKAR MRS. A AHMED	GA, ASSAM SC, ECI
5	WP(C)/2427/2018	AACH KHATUN Versus THE UNION OF INDIA AND 4 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	GA, ASSAM SC, APDCL MRS. A GAYAN (CGC) ASSTT.S.G.I.
6	WP(C)/2524/2018 B/O	CHAYARAM RABHA Versus THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA MS. M BARUAH	GA, ASSAM MR. R BORPUJARI (SC, REVENUE & DISASTER Management, R- 1, 3 & 5) SC, FINANCE DEPTT. SC, PERSONNEL DEPT.
7	WP(C)/1529/2019	SURYA PHUKAN Versus THE STATE OF ASSAM AND 20 ORS.	MR. B D GOSWAMI MR. J C GOGOI MR. K KALITA MR. H KAKATI	GA, ASSAM MR. L N DIHINGIA MR. MD S HOQUE
8	WP(C)/2557/2021	REJINA KHATUN AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M TALUKDAR MR Z HUSSAIN	GA, ASSAM SC, APDCL

9	WP(C)/3022/2021	SATTAR ALI SK Versus THE STATE OF ASSAM AND 5 ORS	MD H R AHMED	SC, PNRD GA, ASSAM SC, BTC
10	WP(C)/3358/2021	ANIL KUMAR DAS Versus THE EASTERN AND NORTH EASTERN FRONTIER RAILWAY CO OPERATIVE BANK LTD AND 2 ORS	MR. R SARMA MR. P M KALITA MRS. G M D BAISHYA	MR. M BISWAS MR. C K S BARUAH (CGC) MS M DAS
11	WP(C)/4057/2021	BHARAT GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MR. A M KHAN	GA, ASSAM SC, REVENUE SC, FINANCE
12	WP(C)/4823/2021	SAINA KHATUN @ CHINA KHATUN @ SANIYARA BEGUM Versus THE UNION OF INDIA AND 4 ORS.	MR. R DEKA MR A CHOUDHURY MR M BARMAN S I AKAND	GA, ASSAM MS. B SARMA ASSTT.S.G.I. SC, REVENUE
13	WP(C)/4906/2021	GOLAP UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MD A ISLAM	GA, ASSAM SC, REVENUE SC, FINANCE
14	WP(C)/5718/2021 FIXED	ABDUL MANNAN Versus THE STATE OF ASSAM AND 5 ORS	MD A ISLAM	GA, ASSAM SC, REVENUE SC, FINANCE
15	WP(C)/6326/2021 WITH OFFICE NOTE	LAKSHMAN KUMAR BRMHA Versus THE GAUHATI HIGH COURT AND 3 ORS.	MR S S TALUKDAR MR P K DAS MR. M BARUAH	SC, GHC
16	WP(C)/7257/2021 FIXED	FANCY BAZAAR MUNICIPAL MARKET DEALERS ASSOCIATION AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, GMC SC, GDD
17	WP(C)/498/2022 CAVT. NO.09982/021,	BONTI BORA TAMULY Versus THE STATE OF ASSAM AND 13 ORS	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI	SC, P AND R.D. GA, ASSAM MR. J K GOSWAMI (r-7) MR. J K GOSWAMI (r-7) MR. J BARMAN (r-7) MR. J BARMAN (r-7) FOR CAVEATOR
18	WP(C)/560/2022	TARA BHANU Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR. S ISLAM MR A HAWARI	SC, APDCL
19	WP(C)/1420/2022	SMTI. SURBALA NAMASHUDRA Versus THE STATE OF ASSAM AND 4 ORS	MS. A CHOUDHURY MR. R Deka S I AKAND	GA, ASSAM
20	WP(C)/1673/2022	SARALA SARKAR Versus THE ASSAM STATE ELECTRICITY BOARD AND 4 ORS	MR R S CHAUHAN	GA, ASSAM SR. SC, ASEB
21	WP(C)/2098/2022	DEBAJIT HAZARIKA Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR D KALITA MR. D THAOSEN MS K PHUKAN	SC, P AND R.D.
22	WP(C)/2821/2022	MOMENA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM	GA, ASSAM
23	WP(C)/3853/2022	TAPAN DAS AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. S K ROY MRS. M M ROY MD K RAHMAN	GA, ASSAM SC, APDCL
24	WP(C)/3943/2022 B/O	SMT. ARCHANA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	GA, ASSAM MR B K SINGH (R-4,5) MR D AKRAM (R-4,5) SC, REVENUE SC, F C I
25	WP(C)/3946/2022 FIXED	RANU SHOME AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	GA, ASSAM SC, FINANCE
26	WP(C)/4601/2022	SAMIR ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. M H RAJBARBHUIYAN MR. W RAHMAN	GA, ASSAM SC, REVENUE

27	WP(C)/4813/2022	PRADIP DAS Versus THE STATE OF ASSAM AND 6 ORS.	MRS S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, BTC
28	WP(C)/4931/2022 B/O	M/S PURVANCHAL COMMUNICATION PVT. LTD. Versus FOOD CORPORATION OF INDIA AND 4 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY SC, F C I
29	WP(C)/5009/2022	BHANU BIBI Versus THE STATE OF ASSAM AND 6 ORS	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, REVENUE SC, FINANCE
30	WP(C)/5027/2022	MOFIDUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS.	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, REVENUE SC, FINANCE
31	WP(C)/5052/2022 WITH WP(C)/4839/2016(D/O), FIXED	RAKESH KUMAR SINGH Versus THE STATE OF ASSAM AND 4 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MS. S. TODI MR H K SARMA	SC, FOREST
WITH				
32	WP(C)/1357/2015	M/S ABCI INFRASTRUCTURES PVT LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	SC, FOREST MR.R K BORA(R1-3)
WITH				
33	WP(C)/6544/2022	RAKESH KUMAR SINGH Versus THE STATE OF ASSAM AND ORS.	MR. R B PHOOKAN R SARMAH MR. I DAS	SC, FOREST
34	WP(C)/6779/2022	ANU BORAH Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS	MS. S BHUYAN MISS. A BARUAH	SC, APDCL
35	WP(C)/6971/2022 CAVT. NO.12652/022, FIXED	RUHUL AMIN Versus THE STATE OF ASSAM AND 15 ORS	MR H R A CHOUDHURY MR. M A CHOUDHURY MS R DEKA	SC, P AND R.D. GA, ASSAM MR. J M A CHOUDHURY MR. U DUTTA (r-6) MR. A B T HAQUE B DUTTA (r-6) FOR CAVEATOR
36	WP(C)/7102/2022	FORASH UDDIN LASKAR AND 7 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR F U BARBHUIYA MS S DAS	GA, ASSAM DY.S.G.I. SC, REVENUE
37	WP(C)/7920/2022	ABUL HUSSAIN BARBHUIYA AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. S B CHOUDHURY MR. S K DAS	SC, P AND R.D. GA, ASSAM
BAIL HEARING (BA)				
38	Bail Appln./265/2023 FIXED	MD RAFIQUDDIN AHMED Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR J SINGH MS M ZOMUANPUII MS. D BRAHMA	
ORDERS				
39	WP(C)/3193/2021	KESHAB KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR. K KALITA MR H KALITA	GA, ASSAM
40	WP(C)/3564/2021	PORMILA MURMU Versus THE STATE OF ASSAM AND 4 ORS.	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, REVENUE
41	WP(C)/5660/2021	TINKU GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA B B HUSSAIN	SC, PNRD MR. A ACHARYA

42	WP(C)/1318/2022	NIZAM UDDIN AND 7 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. T J MAHANTA MR. B RAHMAN MR. S Ali MR K DAS	MR H R A CHOUDHURY (R-6,7) MR. M K CHOUDHURY (R-9) SC, P AND R.D. GA, ASSAM MR. M DUTTA (R-6,7) MR. N UDDIN (R-6,7) MR S H SIKDAR (R-9)
43	WP(C)/1768/2022	ANJUMA AHMED Versus THE STATE OF ASSAM AND 14 ORS	MR. M A SHEIKH MR. N M SARKAR	SC, P AND R.D. GA, ASSAM MR M H CHOUDHURY (R-7,8,10 TO 15)
44	WP(C)/2584/2022 B/O	MD. KURBAN ALI HAZARIKA Versus THE STATE OF ASSAM AND 8 ORS	MR. P J SAIKIA MS D DUTTA	MR G N SAHEWALLA (R-8,9) GA, ASSAM MD ASLAM (R-8,9) MR M SAHEWALLA (R-8,9) MR H K SARMA (R-8,9) MS T J SAHEWALLA (R-8,9)
45	WP(C)/4839/2022	RAJESH PAUL AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM
46	WP(C)/8172/2022 FIXED	UMASHANKAR SHARMA Versus UNION OF INDIA AND 7 ORS	MR. K N CHOUDHURY MR. A BHATTACHARYYA	DY.S.G.I. SC, NHIDC SC, P H E
47	WP(C)/8366/2022 FIXED	KUTUB UDDIN MAZUMDER AND 50 ORS. Versus THE STATE OF ASSAM AND 12 ORS.	MR. S BANIK MR. B U LASKAR	GA, ASSAM SC, AG SC, REVENUE SC, FOREST
48	I.A.(CrI.)/38/2023 FIXED in AB/3493/2022 WITH AB/3493/2022	RAJIV KUMAR GUPTA Versus THE STATE OF ASSAM RAJIV KUMAR GUPTA Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI MR B K MISHRA MR. S ISLAM MR A HAWARI	PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
3)	MR. N ISLAM	23-01-2023	To	03-02-2023
4)	MR. R BORUAH	20-01-2023	To	30-01-2023
5)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
6)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
7)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
8)	MR. D NANDI	25-01-2023	To	31-01-2023
9)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
10)	MR. R SARMAH	27-01-2023	To	05-02-2023
11)	MD. A J ATIA	30-01-2023	To	06-02-2023
12)	MR. A M BORA	30-01-2023	To	01-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,30th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/362/2023 BY SLIP	NALINAKSHA SARMA Versus THE UNION OF INDIA AND 4 ORS.	MR. D SAIKIA MR. B GOGOI MR P NAYAK MR. D UPAMANYA	DY.S.G.I. SC, INCOME TAX
2	WP(C)/365/2023 FIXED	AMESH BASUMATARY Versus THE UNION OF INDIA AND 3 ORS	MR A NATH DR ANKIT TODI	SC, GST MR. S C KEYAL DY.S.G.I.
3	WP(C)/394/2023 BY SLIP	DIPANKAR DAIMARY Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST DY.S.G.I.
4	WP(C)/404/2023	CHYAWAN PRAKASH MEENA Versus THE UNION OF INDIA AND 3 ORS	MR. A GOYAL MR. A CHOUDHURY	DY.S.G.I. SC, INCOME TAX
5	WP(C)/412/2023	CARBON RESOURCES PVT LTD Versus THE STATE OF ASSAM AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
6	WP(C)/413/2023	CARBON RESOURCES PVT LTD. Versus STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
7	WP(C)/414/2023	CARBON RESOURCES PVT LTD. Versus STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
8	WP(C)/415/2023	CARBON RESOURCES PVT LTD. Versus THE STATE OF ASSAM AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION

9	WP(C)/416/2023	CARBON RESOURCES PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
10	WP(C)/417/2023	UDALGURI BEVERAGES PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
ADMISSION				
11	WP(C)/5797/2017	M/S. BHARAT ISPAT and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N MECH MS.N BORDOLOI	MR.B GOGOI(SC, FINANCE & TAXATION (R - 2,3 & 4)) MS.K PHUKAN(GA, ASSAM, (R - 1))
12	WP(C)/1607/2021	M/S BURAKIA STEEL AND ALLOYS Versus THE STATE OF ASSAM AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	GA, ASSAM SC, TAXES
13	WP(C)/1666/2021	SAJJAN KUMAR JALAN (HUF) AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	DR. A SARAF MR. S CHETIA MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM
14	WP(C)/2841/2021	SAGAR METAL FORMING Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
WITH				
15	WP(C)/1969/2021	GREEN VISION INDUSTRIES Versus THE UNION OF INDIA AND 2 ORS	MR. D SAIKIA MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
WITH				
16	WP(C)/2566/2021	M/S ANUBHAV INDUSTRIES Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR D SAIKIA MS S SHARMA	SC, GST
WITH				
17	WP(C)/2842/2021	M/S SRI BHAWANI PLYBOARD INDUSTRY (EARLIER SHREE BHAWANI PLYWOOD INDUSTRY) Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
18	WP(C)/1661/2022	INSTAKART SERVICES PVT. LTD., Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 5 ORS	DR. A SARAF MR. S CHETIA MR. J P MORE	GA, ASSAM MR. N K KALITA (r-3) MR. R D BHUYAN (r-3) MS E B GOGOI (r-3) SC, N C HILLS SC, TAXES
19	WP(C)/5847/2022 FIXED	M/S SREE KRISHNA ROADWAYS Versus THE UNION OF INDIA AND 2 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, GST ASSTT.S.G.I.
WITH				
20	WP(C)/5867/2022	M/S SREE KRISHNA ROADWAYS Versus THE UNION OF INDIA AND 2 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, GST ASSTT.S.G.I.

21	WP(C)/6864/2022	DIGBOI CARBON PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
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ORDERS

22	I.A.(Civil)/219/2023 B/O in WP(C)/115/2023 WITH WP(C)/115/2023	PARTHA PRATIM TIWARI AND ANR Versus THE STATE OF ASSAM AND 3 ORS PARTHA PRATIM TIWARI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MR R SHARMA MR. A K GUPTA MR. R S MISHRA MR R SHARMA	SC, FINANCE SC, FINANCE AND TAXATION
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LEAVE NOTE OF ADVOCATES FOR 30/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
3)	MR. N ISLAM	23-01-2023	To	03-02-2023
4)	MR. R BORUAH	20-01-2023	To	30-01-2023
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9)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
10)	MR. R SARMAH	27-01-2023	To	05-02-2023
11)	MD. A J ATIA	30-01-2023	To	06-02-2023
12)	MR. A M BORA	30-01-2023	To	01-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,30th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./199/2023 FIXED	PARTHA PRATIM SARKAR @ PARTHA PARATIM SARKAR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
2	Bail Appln./312/2023	RAJIB BASUMATARY Versus THE STATE OF ASSAM	MD A RAHMAN MS. A KHATUN	PP, ASSAM
3	Bail Appln./314/2023	SOLEMAN ALI Versus THE STATE OF ASSAM	MR. RAJARSHEE DE MR. F A HASSAN	PP, ASSAM
4	Bail Appln./317/2023	MD MAINUL HAQUE@MAINUDDIN HAQUE Versus THE STATE OF ASSAM	MS. K M SAIKIA MR. P BORAH	PP, ASSAM
5	Bail Appln./327/2023	RAHIJUL MIYA AND ANR Versus THE STATE OF ASSAM	MR. D BORA MR. N MAHAJAN	PP, ASSAM
MOTION				
6	Crl.Rev.P./37/2023	JOY PRAKASH KANDOI Versus THE STATE OF ASSAM	MR. M BORAH MS B BORA	PP, ASSAM
7	Crl.Pet./74/2023	THE STATE OF ASSAM AND ANR Versus ABHAY SINGH		
8	Crl.Pet./75/2023	ISHAN TALUKDAR AND 2 ORS. Versus CHANDRAMA KALITA	MR. S S BAROOAH	
	WITH I.A.(Crl.)/43/2023 in Crl.Pet./75/2023	ISHAN TALUKDAR AND 2 ORS. Versus CHANDRAMA KALITA	MR. S S BAROOAH	
9	Crl.Pet./80/2023 B/O	SURESH RANJAN GODUKA Versus THE STATE OF ASSAM AND ANR	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	PP, ASSAM
10	Crl.Pet./81/2023	MD MAKIBUR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM	MR. A SARMAH	PP, ASSAM
11	AB/205/2023	MD. MIRAJUL ALI @ MD. MERAJUL HAQUE Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM

12	AB/241/2023	SAINUL HOQUE Versus THE STATE OF ASSAM	MR. A R TALUKDAR	PP, ASSAM
13	AB/245/2023	ABDUL BAREK Versus THE STATE OF ASSAM	MRS R BEGUM MR. N AHMED MR R A AHMED	PP, ASSAM
ADMISSION				
14	Crl.Pet./185/2020 WITH LCR 1 FILE	SMT. TILSWARI ROY AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR B M DEKA MS DIRISHA MAHANTA MRS R BORA	MR M HAQUE G UDDIN PP, ASSAM
15	Crl.Pet./413/2020	SALIM AHMED Versus THE STATE OF ASSAM AND ANR	MR. T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. T C CHUTIA MR S KHOUND MR. S SARMA (R-2) MR. R HAZARIKA (R-2) MR H K NATH MR J BORAH MR D K ROY MR. C CHAKRAVARTY (R-2) MS. I KAKATI MR D DAS (R-2) MS B BARUAH PP, ASSAM
16	Crl.Pet./19/2021 CRL.PET. 80/2022(D/O), CRL.PET. 880/2022(D/O), B/O	RAJESH CHANDRABHANJI KINGRANI AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. S SHARMA MR. M BISWAS MS M DAS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE PP, ASSAM
17	Crl.Pet./90/2021 B/O	MUSTT. LOZZATAN BEGUM Versus SHAHIDUL ISLAM	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN MR A HAQUE	MD. S ALOM MS. A BEGUM MR. M S ALAM
18	Crl.Rev.P./224/2021	NIRMALENDU ROY Versus JOYNAL UDDIN LASKAR AND 6 ORS.	MR. S P CHOUDHURY MS. S DASGUPTA MS B DEVI	MR F U BARBHUIYA (R1- R6) MS S DAS (R1-R6) PP, ASSAM (R-7)
19	W.P.(Crl.)/43/2022 B/O	ALOK SARKAR Versus THE STATE OF ASSAM AND 9 ORS.	MR S DAS MR D J HALOI	GA, ASSAM PP, ASSAM
20	Crl.Pet./188/2022 B/O	NITYA SUNDER SAIKIA Versus THE STATE OF ASSAM AND ANR	MR A SHARMA	MR. SURAJIT DAS (R-2) MS SURAYA RAHMAN (R-2) MR SARFRAZ NAWAZ (R-2) MR. J ABBAS (R-2) MR S A BARBHUYAN (R-2) MS. P KHATUN PP, ASSAM
21	Crl.Rev.P./519/2022 FIXED	DHYAN FOUNDATION Versus THE STATE OF ASSAM AND 2 ORS	MR J C GAUR M. DEY	MISS. M DAS MD. S ISLAM MR. M DEKA PP, ASSAM
22	Crl.Pet./1078/2022 WITH LCR 1 FILE, B/O	MAHENDRA NATH BORTHAKUR Versus THE STATE OF ASSAM AND 3 ORS	MR. T J MAHANTA MR P KOULI MS N SHYAM	MR A N SARMAH (r-4) PP, ASSAM
BAIL HEARING (BA)				
23	Bail Appln./197/2023 FIXED	MD FARIDUL ISLAM Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
24	Bail Appln./201/2023 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
25	Bail Appln./205/2023 FIXED	DEEPAK DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

26	Bail Appln./214/2023 FIXED	WAHIDUR JAMAN AHMED AND ANR. Versus THE STATE OF ASSAM	MD A RAHMAN MS. R BEGUM	PP, ASSAM
27	Bail Appln./226/2023 FIXED	RABINDRA KR SAH Versus THE STATE OF ASSAM	MR. A DUTTA	PP, ASSAM
28	Bail Appln./230/2023 FIXED	PRASANNA BAISHYA @ PRASHANNA BAISHYA Versus THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM
29	Bail Appln./235/2023 FIXED	CHANDRA RABHA AND ANR. Versus THE STATE OF ASSAM	MD A S AHMED	PP, ASSAM
<u>BAIL HEARING</u>				
30	AB/2802/2022	JOSMOT ALI Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE S YESMIN	PP, ASSAM
31	AB/2872/2022	NILAMONI BURAGOHAIN Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR G G GOGOI A TALUKDAR	PP, ASSAM
32	AB/2936/2022	RANJIT BORI Versus THE STATE OF ASSAM	MR. P K MUNIR MR. A GAYAN MR. J PAWE	PP, ASSAM
33	AB/3000/2022	ABDUL BAREQUE MIAH Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	PP, ASSAM
34	AB/3083/2022	MOYNA MIYA BARBHUIYA Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A H M R CHOUDHURY	PP, ASSAM
35	AB/3125/2022	RANJAN GOGOI Versus THE STATE OF ASSAM	MR. B HALDAR MR B DEORI	PP, ASSAM
36	AB/3178/2022	GULJAR HUSSAIN TAPADAR @ GULJHAR HUSSAIN Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY MR. M S HUSSAIN	PP, ASSAM
37	AB/3246/2022 FIXED	AJEET KUMAR BHADANI Versus THE STATE OF ASSAM	MR A ISLAM	PP, ASSAM
38	AB/3443/2022	JOYMAN BIBI Versus THE STATE OF ASSAM	CHITRALEKHA HAZARIKA MR. A A R KARIM MR. A DEB	PP, ASSAM
39	AB/3591/2022	RAJDIP BHUYAN Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR. L M RAHMAN	PP, ASSAM
40	AB/3694/2022 FIXED	PRANJAL GANGULI Versus THE STATE OF ASSAM	MR. D CHAKRABARTY	PP, ASSAM
41	AB/3695/2022 FIXED	4NUR ALOM@NUR ALOM SK AND 2 ORS Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
42	AB/3717/2022	PARESH CHANDRA DAS AND 3 ORS Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
43	AB/3721/2022 FIXED	PRANJAL GANGULI AND ANR Versus THE STATE OF ASSAM	MR. D CHAKRABARTY	PP, ASSAM
44	AB/3754/2022 FIXED	MINHAZUL HOQUE Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM
45	WITH AB/3734/2022	RAKIBUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM

46	AB/3782/2022 FIXED	SAMBHU SAHA Versus THE STATE OF ASSAM	MR S BHUYAN MS. P K DEVI	PP, ASSAM
47	AB/3788/2022 FIXED	ESMUL HOQUE @ NAZIR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
48	AB/3844/2022 FIXED	SIRAJUL HOQUE KAZI Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
ORDERS				
49	Tr.P.(CrI.)/11/2019	MANJU BEGUM Versus SAFIQUL ISLAM	MS. N MODI MR SISHIR DUTTA MR. S DUTTA MR. C SHARMA MRS. R YASMIN	
50	CrI.Pet./41/2020 WITH LCR 1 FILE, B/O	SHANTI KUMARI DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S K JAIN MR. P C SARKAR	PP, ASSAM
51	CrI.Pet./582/2021 FIXED	AMULYA KALITA AND 4 ORS. Versus THE STATE OF ASSAM	MR. I CHOUDHURY N ALAM	PP, ASSAM
52	CrI.A./161/2022 WITH LCR 6 FILES, FIXED	ELIA BANDA . Versus THE STATE OF ASSAM AND ANR	MR. B K DAS MS. P DAS	MR. S K DEORI (r-2) MS. SOMILA (r-2) PP, ASSAM
	WITH I.A.(CrI.)/388/2022 in CrI.A./161/2022	ELIA BANDA . Versus THE STATE OF ASSAM AND ANR	MR. B K DAS MS. P DAS	PP, ASSAM
53	CrI.A./236/2022 WITH LCR 3 FILES, FIXED	ABDUS SALAM AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(CrI.)/566/2022 in CrI.A./236/2022	ABDUS SALAM AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
54	CrI.Rev.P./307/2022 FIXED	RAFIKUL ISLAM MONDAL @ ROFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR	MRS. B GOGOI MR G CHAMUAH MS M BORAH	PP, ASSAM
55	I.A.(CrI.)/410/2022 WITH LCR 2 FILES, FIXED in CrI.Pet./340/2020	ADITYA SONOWAL AND 17 ORS. Versus FIROZE DOTIWALA AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. N ANIX SINGH ASSTT.S.G.I.
	WITH CrI.Pet./340/2020	FIROZE DOTIWALA Versus THE UNION OF INDIA AND 2 ORS.	MR S N SARMA SENIOR ADVOCATE MS. N K DEVI MR. N A SINGH	MR. K GOGOI ASSTT.S.G.I.
	WITH CrI.Pet./649/2022	RAJNI KANT Versus THE UNION OF INDIA AND 2 ORS	MR S N SARMA SENIOR ADVOCATE MR. D SAIKIA MS. N K DEVI MR. N ANIX SINGH	ASSTT.S.G.I.
	WITH I.A.(CrI.)/408/2022 in CrI.Pet./649/2022	ADITYA SONOWAL AND 17 ORS. Versus RAJANI KANT AND ANR.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. N ANIX SINGH ASSTT.S.G.I.
	WITH CrI.Pet./650/2022	SUSHMA RAWAT Versus THE UNION OF INDIA AND 2 ORS	S N SARMA MS. N K DEVI MR. N ANIX SINGH	ASSTT.S.G.I.

	WITH I.A.(CrI.)/409/2022 in CrI.Pet./650/2022	ADITYA SONOWAL AND 17 ORS Versus SMT SUSHMA RAWAT AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. N ANIX SINGH ASSTT.S.G.I.
58	CrI.Rev.P./485/2022 WITH LCR 2 FILES	BIJU KUMAR ROY Versus THE STATE OF ASSAM AND ANR	MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	MR. S A HUSSAIN (R-2) MR D J HALOI (R-2) MR A J DAS (R-2) PP, ASSAM
59	CrI.Rev.P./498/2022 WITH LCR 3 FILES, FIXED	ABUL KALAM AZAD Versus THE STATE OF ASSAM	MS. M MEDHI	PP, ASSAM
60	I.A.(CrI.)/45/2023 in CrI.Rev.P./654/2023	MOYNAL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR S ALI MR M Z SHAH	PP, ASSAM
	WITH CrI.Rev.P./654/2023 (Filing Number)	MOYNAL HOQUE Versus THE STATE OF ASSAM AND ANR (A)	MR. R ALI	
HEARING				
61	CrI.A./84/2021 WITH LCR 6 FILES, FIXED	MADHU GUPTA Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MS. A MESEN	PP, ASSAM
62	WITH CrI.A./87/2021	CHITRANJAN GUPTA Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR MS. S K NARGIS MS B HAZARIKA	PP, ASSAM
63	CrI.Rev.P./6/2023 FIXED	SEKH MANSUR ALI @ SK MANSUR ALI Versus THE STATE OF ASSAM AND ANR	MR G CHAMUAH	PP, ASSAM
64	WITH CrI.Rev.P./606/2022	AKLIMA KHATUN Versus THE STATE OF ASSAM AND ANR	MR. A KHANIKAR MR G CHAMUAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
3)	MR. N ISLAM	23-01-2023	To	03-02-2023
4)	MR. R BORUAH	20-01-2023	To	30-01-2023
5)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
6)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
7)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
8)	MR. D NANDI	25-01-2023	To	31-01-2023
9)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
10)	MR. R SARMAH	27-01-2023	To	05-02-2023
11)	MD. A J ATIA	30-01-2023	To	06-02-2023
12)	MR. A M BORA	30-01-2023	To	01-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,30th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.66-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5704/2022 FIXED	MANUJ KUMAR GOHAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR K J SAIKIA	SC, EDU SC, SSA
2	WP(C)/15/2023 FIXED	DINARAM BORA Versus THE STATE OF ASSAM AND 3 ORS	MS. D SINHA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
3	WP(C)/348/2023 FIXED	DIPANJALI DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SR. GA, ASSAM
4	WP(C)/409/2023	MANOHAR DEKA, AFS Versus THE STATE OF ASSAM AND 3 ORS.	MR. N BORAH MR H MAZUMDER N AHMED	GA, ASSAM SC, FINANCE DEPTT.
5	WP(C)/411/2023	BIJOY RABHA Versus THE UNION OF INDIA AND 3 ORS	MS. S B CHOUDHURY MR. S K DAS	DY.S.G.I.
ADMISSION				
6	WP(C)/1646/2021 PART-HEARD, FIXED, AT 2:00 PM	BHASKAR KONWAR Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, SEC. EDU. GA, ASSAM
WITH				
7	WP(C)/1064/2017	DEEPAL DEY Versus THE STATE OF ASSAM and 4 ORS	MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MS.F BEGUM	GA, ASSAM MR. P N GOSWAMI (SC, PHE DEPARTMENT)
WITH				
8	WP(C)/1562/2018	DILSHAD AHMED LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. H R A CHOUDHURY MR. F U BARBHUIYA MR. A M AHMED	MR. S S ROY (GA, ASSAM) SC, WATER RESOURCE
WITH				
9	WP(C)/1446/2019	KIRAN MUDOI Versus THE STATE OF ASSAM AND 4 ORS.	DR. B U AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM

10	WITH WP(C)/3245/2019	DIPAK GOGOI Versus THE STATE OF ASSAM AND 4 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. B CHAKRABORTY	SC, HIGHER EDU SC, HIGHER EDU GA, ASSAM
11	WITH WP(C)/4114/2019	PANKAJ PHUKON Versus THE STATE OF ASSAM AND 7 ORS.	MR D BORUAH MR. L N DIHINGIA	SC, ELEM. EDU GA, ASSAM
12	WITH WP(C)/7947/2019	SARASWATI SINHA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI MR R ISLAM	SC, ELEM. EDU GA, ASSAM
13	WITH WP(C)/4384/2021	NAVANITA GOGOI Versus THE STATE LEVEL COMMITTEE AND 3 ORS.	MR. A K DUTTA	SC, SEC. EDU. GA, ASSAM
14	WITH WP(C)/5883/2021	DEBANANDA BHARALI Versus THE STATE OF ASSAM AND 5 ORS	MR. D P CHALIHA MS M ROY	GA, ASSAM SC, IRRIGATION
15	WITH WP(C)/6114/2021	SUHEL ALOM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM
16	WITH WP(C)/268/2022	BABUL DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. B K GOGOI	GA, ASSAM MR J K PARAJULI, JR. GA, ASSAM (R-1,4) MR. N UPADHAYAY, SC, IRRIGATION DEPTT. (R-2) MR. R BORPUJARI, SC, FINANCE (R-3)
17	WITH WP(C)/1386/2022	KAMAL DIHINGIA Versus THE STATE OF ASSAM AND 4 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM MS. D S NEOG SC, IRRIGATION
18	WITH WP(C)/1792/2022	SHARIFUL ISLAM AKAND Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR A U AHMED MS. H SARMA	SC, SEC. EDU. GA, ASSAM
19	WITH WP(C)/5031/2022	MITHUN ROY Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, SEC. EDU.
20	WITH WP(C)/6798/2022	MALIN NATH Versus THE STATE OF ASSAM AND 8 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, ELEM. EDU SC, P AND R.D. GA, ASSAM
21	WITH WP(C)/7095/2022	KASHMIRI DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR M TALUKDAR MR. K R PATGIRI MS. U HAZARIKA MS K BARMAN	GA, ASSAM
22	WITH WP(C)/7123/2022	BIKASH TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S K TALUKDAR MS. S T BOKTH	GA, ASSAM SC, P H E
23	WITH WP(C)/7149/2022	GAUTAM DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. S K TALUKDAR MS. S T BOKTH	GA, ASSAM SC, P H E

24	WITH WP(C)/7761/2022	PRANJIT SARMAH Versus THE STATE OF ASSAM AND 7 ORS	MR. N BORAH MR H MAZUMDER N AHMED	SC, ELEM. EDU GA, ASSAM
25	WP(C)/5249/2015	KHAGEN PEGU GRADE-III and 46 ORS, Versus THE STATE OF ASSAM and 3 ORS,	MR.N BARMAN MS.J BARMAN MSA PHUKAN	GA, ASSAM MS.J HUDA MR. R. DHAR, SC, WPT AND BC MR.N BORAH MR. S. BORTHAKUR, SC, M A C SC, FINANCE
26	WP(C)/1697/2016 FIXED	BAIKUNTHA HALOI, TINDAL and 203 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.A SARMA MR.U K NAIR MR.H K DAS MSW YHOSHII MR.M P SARMA	GA, ASSAM SC, DLR SC, FINANCE
27	WP(C)/7037/2017	ON THE DEATH OF RABIN DEKA HIS LEGAL HEIR Versus THE GUWAHATI MUNICIPAL CORPORATION and 4 ORS	MS.S GOGOI MR.J P KACHARI	MR.S BORA SC, GMC
28	WP(C)/1852/2018	SMT. RAMRATI SINGH Versus THE STATE OF ASSAM AND 3 ORS.	MR. M CHANDA MR. A BHATTACHARYA MR S CHOUDHURY	MR. C BARUAH (SC, A.G.ASSAM, (R-4) GA, ASSAM MR R DHAR MR. S S ROY, S.C. PWD. MR. R K TALUKDAR, (R-4)
29	WP(C)/2180/2018	SAHIDA BEGUM Versus THE STATE OF ASSAM AND 2 ORS.	MR. M HOQUE MR. MD S HOQUE MS. A BORUAH MR. M DEKA MS. S N RENGMA	GA, ASSAM SC, AG
30	WP(C)/2639/2020	MINA DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MR H TALUKDAR MR. R SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
31	WP(C)/2968/2020 B/O	DWIJEN KALITA Versus THE ASSAM GRAMIN VIKASH BANK AND 6 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, A G V B
32	WP(C)/5786/2020	KAMAL CH BORAH AND 103 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH MR H MAZUMDER	SC, ELEM. EDU GA, ASSAM SC, FINANCE
33	WITH WP(C)/7256/2021	NARAYAN BARUAH AND 50 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. P K MEDHI MR. A GOHAIN	SC, ELEM. EDU SC, FINANCE
34	WITH WP(C)/7259/2021	SAPTA SIKHA SAIKIA AND 75 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. P K MEDHI MR. A GOHAIN	SC, ELEM. EDU SC, FINANCE
35	WP(C)/442/2021 FIXED	LADURI RAY Versus THE STATE OF ASSAM AND 3 ORS	MR A HUSSAIN MR. A T SARKAR MS. R RAHMAN	GA, ASSAM SC, AG MR. M J BARUAH MS B MAJUMDER MS M NEOG SC, REVENUE
36	WP(C)/1482/2021 FIXED, WITH WP(C)/6896/2018 (D/O)	RASHMI REKHA SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. D BORAH MR. R DOWARAH	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
37	WP(C)/2761/2021	MD SHUKUR ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. N ISLAM MS TH A DEVI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
38	WP(C)/2965/2021	ALI AZAM HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. N HOQUE MR H GUPTA	SC, ELEM. EDU GA, ASSAM

39	WITH WP(C)/53/2021	AKTARA BEGUM AND 23 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. N HOQUE MR H GUPTA	SC, EDU
40	WP(C)/4184/2021	RAJENDRA PRASAD SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M BISWAS A SAIKIA MS M DAS	SC, ELEM. EDU SC, FINANCE
41	WP(C)/4481/2021	DEBOBRATA CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR G J SHARMA MR S NATH	SC, ELEM. EDU MR G PEGU MR B GOGOI
42	WP(C)/5706/2021	RAFIQUL ISLAM AHMED Versus THE STATE OF ASSAM AND 7 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, FOREST SC, FINANCE
43	WP(C)/5767/2021 B/O	RABINDRA NARAYAN DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MS D DUTTA	SC, ELEM. EDU SC, FINANCE
44	WP(C)/7353/2021	SMT. BHARATI DEKA Versus THE STATE OF ASSAM AND 11 ORS.	K U AHMED MS P SARMA MS N HASAN	GA, ASSAM SC, AG MR. S K MEDHI (r-5) SC, P H E SC, FINANCE
45	WP(C)/1587/2022	ASWINI CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MS. U HAZARIKA MR. C DAS	SC, HIGHER EDU MR. M K CHOUDHURY (R4) MR A CHOUDHURY (R4) MR A BARKATAKI (R4) MR P BHARDWAJ (R4) MR. M SARMA (R4) SC, FINANCE DEPTT.
46	WP(C)/2201/2022	LAKHINATH BORGHAIN Versus THE STATE OF ASSAM AND 6 ORS	MR H TALUKDAR B R BRAHMA MR. R SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
47	WP(C)/4572/2022	ABDUL ALIM KHAN Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR A U AHMED MS. H SARMA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
48	WP(C)/4789/2022 B/O	MRIDUL CHAKRABORTY Versus THE STATE OF ASSAM AND 5 ORS	MR. A R TALUKDAR	GA, ASSAM SC, AG SC, REVENUE SC, FINANCE
49	WP(C)/4876/2022 B/O	BIJAY LAKSHMI SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. D A KAIYUM MR. M S MONDAL	SC, ELEM. EDU SC, FINANCE
50	WP(C)/5012/2022	FARIZ UDDIN SK @ FARIZ UDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS.	MRS R BEGUM MR. N AHMED MR R A AHMED MR M AHMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE
51	WP(C)/5223/2022 FIXED	VIJAY KUMAR L AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY	GA, ASSAM SC, FINANCE
52	WP(C)/5483/2022 FIXED	MD. AZAHAR ALI @ MD. AZHAR ALI Versus THE STATE OF ASSAM AND 3 ORS	MR A ISLAM	GA, ASSAM SC, REVENUE
53	WP(C)/5528/2022	RATNESWAR BANIA Versus THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, AGRI. DEPARTMENT SC, FINANCE
54	WP(C)/5794/2022	DARASH MATHUR AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR H K DAS MR. U PATHAK	GA, ASSAM MR. A PHUKAN, SC, GAD
55	WP(C)/6372/2022	BANI KANTA PHUKON Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, ELEM. EDU SC, FINANCE
56	WP(C)/6562/2022	SALEHA KHATUN TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR. D GOGOI	SC, ELEM. EDU GA, ASSAM

57	WITH WP(C)/1015/2021	SALEHA KHATUN TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, ELEM. EDU
58	WITH WP(C)/5529/2022	SALEHA KHATUN TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR. D GOGOI	SC, ELEM. EDU GA, ASSAM
59	WP(C)/7642/2022	THE AYURVEDIC DOCTORS ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR B SINHA D TALUKDAR	SC, HEALTH AND F W
60	WP(C)/7962/2022 FIXED	BINOD KUMAR DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	GA, ASSAM SC, AG MR. J K GOSWAMI MR P NAYAK MD. A HASSAN SC, GAD ADDL GA,ASSAM
61	WP(C)/8193/2022 FIXED	DR. DHRUBA JYOTI CHETIA Versus THE UNION OF INDIA AND 3 ORS.	MR. U K NAIR MR H K DAS MR. M P SARMA MR. U PATHAK	MR. A K DUTTA (r-1 to 4) SC, L G B R I M H DY.S.G.I.
62	WP(C)/324/2023 FIXED	RANJU PRAJAPATI Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, FINANCE
ORDERS				
63	WP(C)/1423/2021	CHAYA DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. B CHAKRAVARTY MR. D BARMAN MS P DEVI MR. S BORDOLOI	SC, ELEM. EDU GA, ASSAM MR. A M KHAN (R4) MR A CHALIHA (R-7)
64	WP(C)/8110/2022 FIXED	GITANJALI MECH Versus THE STATE OF ASSAM AND 2 ORS	MR. M K BORO	SC, EDU
65	WP(C)/8174/2022 FIXED	MALEK UDDIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR. K MOHAMMED MS S SHARMA	SC, HIGHER EDU SC, AG (A AND E)
66	MC/3/2023 WITH WP(C)/4556/2021 (D/O) in WP(C)/4556/2021	RINA KALITA Versus THE GOVERNMENT OF ASSAM AND 9 ORS	MR D C K HAZARIKA MS J KALITA	GA, ASSAM SC, PENSION SC, FINANCE SC, P W D
67	I.A.(Civil)/208/2023 B/O in WP(C)/3936/2022 WITH WP(C)/3936/2022	MANJU BORAH Versus THE STATE OF ASSAM AND 3 ORS	MS. M BORAH	SC, FOREST
		MANJU BORAH Versus THE STATE OF ASSAM AND 3 ORS	MS. M BORAH P. SWARGIARY	MR P BHARDWAJ SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 30/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
3)	MR. N ISLAM	23-01-2023	To	03-02-2023
4)	MR. R BORUAH	20-01-2023	To	30-01-2023
5)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
6)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
7)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
8)	MR. D NANDI	25-01-2023	To	31-01-2023
9)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
10)	MR. R SARMAH	27-01-2023	To	05-02-2023
11)	MD. A J ATIA	30-01-2023	To	06-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,30th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO CIVIL BENCH-I(RSA AND RFA)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
1	Intest.Cas./1/2023 CAVT. NO.15462/022, B/O WITH I.A.(Civil)/229/2023 in Intest.Cas./1/2023	MD.MAJID Versus WAHIDA BEGUM AND ANR.	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR K J SAIKIA
	MD.MAJID Versus WAHIDA BEGUM AND ANR.	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR K J SAIKIA	MR. P P DUTTA MS P SARMA FOR CAVEATOR
2	CRP/12/2023 B/O	ANJALI BANERJEE AND 2 ORS. Versus BHOBESH CH. BAROWA	MR. R HUSSAIN MRS. S ROY MR. A M DUTTA MS P SEN MR A A AHMED
3	CRP(IO)/29/2023 CAVT. NO.15432/022,	M/S AADHAR Versus AJIT DEB AND 2 ORS	MS P C B NAIR MR. B K JAIN MR. A SARANIA
			MR. A DEKA MR. M DAS MR. N CHOUDHURY MR. B D DEKA FOR CAVEATOR
<u>ADMISSION</u>			
4	CRP/489/2016 FIXED	ON THE DEATH OF NABA KANTA DAS, HIS LEGAL HEIRS (a) SMTI. SIKHA RANI DAS (WIFE) Versus SIKHA SARKAR @ CHEPO and 10 ORS.	MR. P K ROY MR. S K CHAKRABORTY MRS A CHAKRABORTY MS. M DUTTA
5	CRP(IO)/63/2022	SYED JAMIR ALI AND 10 ORS Versus SYED MOKIB ALI AND 5 ORS	MD M S ALI
6	CRP/73/2022	RANJIT PANDIT Versus NIKHIL GHOSH AND 3 ORS	MR. B J MUKHERJEE MS R SAHA
7	CRP(IO)/146/2022	ASHOK TARU DUTTA Versus ARINDAM DUTTA	MR. D MOZUMDER MR. S BISWAS MS D DEVI
			MR G P BHOWMIK (R-9) GA, ASSAM MS. J PURKAYASTHA (R-9) MR D KALITA (r-9) MS. M KALITA (R-9)
			MR. R BARUAH MR. A IKBAL
			MR. A A R KARIM (r-1 to 4) MR. A DEB (r-1 to 4)
			MR G N SAHEWALLA MD ASLAM MR. S K GHOSH MR. P DEKA MS F AHMED MS. S. TODI MR H K SARMA

8	CRP(IO)/154/2022	RAGHAV MANTRI AND 2 ORS Versus SAMIT DEY	MR S SANCHETI MR. A SANCHETI	MR. S K SINGH MR. V K CHOPRA MR J CHOPRA MS S PATOWARY
9	CRP(IO)/210/2022	PROKASH DATTA Versus PRANJIT AGARWALA	MR. M K DAS MR. K R BOROOAH MOMI KALITA	MR. B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
10	RSA/46/2021	DIPAK KUMAR NATH Versus SMTI. TARULATA DEVI	MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED	MR. B C DAS MS M D MEDHI MS J KALITA
11	RSA/131/2022	SRI GAUTAM CHANDRA CHANDA Versus SRI NARAYAN CHANDRA DAS AND 4 ORS	MR. S SAHU MS R BORAH	
12	RSA/197/2022	SMTI NIRAMONI DAS DUTTA Versus SRI ROMESH DUTTA	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA	
	WITH I.A.(Civil)/1506/2022 in RSA/197/2022	NIRAMONI DAS DUTTA Versus ROMESH DUTTA	MR. B D DEKA	
<u>ORDERS</u>				
13	MC/48/2015 in MACApp SL. NO. 241048, B/O	THE ORIENTAL INSURANCE CO. LTD., Versus MD. SAHIDUL ISLAM @ ABDUL HUSSAIN and 2 ORS,	MS.R D MOZUMDAR MS.B BORA	MR D R SAIKIA
14	I.A./525/2016 in RSA/267219/2015	RUKMINI SAIKIA and 2 ORS, Versus ATUL KOCH and 2 ORS,	MS.R K SAINI MRG AGARWAL MRS.M D CHOUDHURY	
	WITH RSA/267219/2015 (Filing Number)	RUKMINI SAIKIA and 2 ORS Versus SHRI ATUL KOCH and 2 ORS		
15	I.A.(Civil)/1815/2017 in Test.App./296671/2017	SMTI PURABI RAJBONGSHI, Versus BIMAL GOHAIN and 3 ORS,	MR.P MAHANTA MS.P SAHARIA	MR.D MOZUMDER(R-1) MRB PUSHILALR-1 MR.R SARMA(R-1)
	WITH Test.App./296671/2017 (Filing Number)	SMTI PURABI RAJBONGSHI Versus SRI BIMAL GOHAIN and 3 ORS	MR.P MAHANTA MS.P SAHARIA	
16	I.A.(Civil)/3352/2018 in RSA/269/2018	CENTRAL BANK OF INDIA Versus SMTI SAIRA DEVI	MR U S BORGHAIN	
	WITH RSA/269/2018	CENTRAL BANK OF INDIA Versus SMTI SAIRA DEVI	MR U S BORGHAIN MR K K DAS MS. M PAUL	
17	I.A.(Civil)/4350/2018 in MACApp./11605/2018	SAJANA BIBI @ SAJINA BIBI AND 3 ORS Versus THE REGIONAL MANAGER THE ORIENTAL INSURANCE CO. LTD AND 3 ORS	MR. A R AGARWALA	MD. A AHMED
	WITH MACApp./11605/2018 (Filing Number)	SAJANA BIBI @ SAJINA BIBI AND 3 ORS Versus THE REGIONAL MANAGER THE ORIENTAL INSURANCE CO. LTD AND 3 ORS		
18	RSA/189/2019	MUSST. KULSU BEGOM @ TIORI BIBI AND 3 ORS Versus ABDUL MATIN CHOUDHURY AND 11 ORS.	G UDDIN MR. D HUSSAIN MR. A S TAPADER MS. P A TALUKDAR MR N Y KONYAK	

	WITH I.A.(Civil)/2971/2019 in RSA/189/2019	MUSSTT. KULSU BEGOM @ TIORI BIBI AND 3 ORS Versus ABDUL MATIN CHOUDHURY AND 11 ORS	G UDDIN MR. D HUSSAIN MR. A S TAPADER MS. P A TALUKDAR MR N Y KONYAK	
19	I.A.(Civil)/4246/2019 in Intest.Cas./5/2017 (D/O) in Intest.Cas./5/2017 WITH I.A.(Civil)/4245/2019	BANKIM CHANDRA PAUL and 3 ORS, Versus DIPAK RANJAN PAUL	MR. A C SARMA MR. P MEDHI MR. G C BORAH	MR. A J DAS MR P DEKA MR G RENGMA
		BANKIM CHANDRA PAUL and 3 ORS, Versus DIPAK RANJAN PAUL	MR. A C SARMA MR G J SAIKIA MR. P MEDHI MR. G C BORAH MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	
20	I.A.(Civil)/4319/2019 in RSA/15203/2019 WITH RSA/15203/2019 (Filing Number)	DAMBARUDHAR ADHIKARY Versus RAJANI KANTA RAY AND 22 ORS.	MR D C NATH MS. R GOSWAMI MR. C SHARMA	MS. R CHOUDHURY (R1- R6) MS S S ZIA (R1-R6)
		DAMBARUDHAR ADHIKARY Versus RAJANI KANTA RAY AND 18 ORS. (C)		
21	Test.App./1/2020 WITH LCR	SRI HIRANYA KUMAR BARUAH Versus SRI RAJIB BARUAH AND 4 ORS	MS. K M SAIKIA MR. A R MEDHI MS J KUMARI	
22	Arb.A./4/2020	HDFC BANK LIMITED Versus TAPAN KALITA AND ANR	Mukesh Sharma	MR. N N JHA (R-1) MR. M UDDIN (R-1) MS M SAHOO (R-1) MS P DAS (R-1)
23	RSA/25/2020	MD. MIR JASIMUDDIN AHMED Versus SRI NARAYAN BAISHYA AND 9 ORS	MR Z MUKIT MR. A SATTAR	MR. R K BHUYAN MR A ZAMAN FOR CAVEATOR
24	RSA/43/2020	SHRI SANJAY BHATTACHARJEE AND 3 ORS. Versus SMTI. MANADA SUNDARI MALAKAR	MR. S P CHOUDHURY	
25	I.A.(Civil)/365/2020 in FAO/13391/2019 WITH FAO/13391/2019 (Filing Number)	SRI BINOY KRISHNA DAS AND 3 ORS Versus MONOJ @MONTU RAM DAS AND 2 ORS	MR. R GOSWAMI MR. I ALAM MR. T SK	
		SRI BINOY KRISHNA DAS AND 3 ORS Versus MONOJ @MONTU RAM DAS AND 2 ORS	MR. I ALAM	
26	I.A.(Civil)/1867/2020 in MACApp./6759/2020 WITH MACApp./6759/2020 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. SULEKHA DAS @ SULEKHA RANI DAS AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M TALUKDAR (R-1,2)
		THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI SULEKHA DAS AND 2 ORS (B)		
		THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI SULEKHA DAS AND 2 ORS (B)		
27	RSA/84/2021	ANOWARUDDIN WAKF ESTATE Versus MD. ANWAR HUSSAIN SAIKIA AND 13 ORS.	MR. D BARUAH MR. A I Ali MR A BHUYAN	

28	RSA/131/2021	ON THE DEATH OF PRAMUD RANJAN SARKAR, HIS LEGAL HEIRS SMTI BANDANA SARKAR AND 4 ORS Versus SHRI MADHUSUDAN HIRA AND 10 ORS	MR. T ISLAM MR. S SARKAR MS K DAS	MR. R ALI (R1, R2) MS. G P SHAHI (R1, R2) MR M BORO (R1, R2)
29	RSA/132/2021	ON THE DEATH OF PRAMUD RANJAN SARKAR, HIS LEGAL HEIRS SMTI BANDANA SARKAR AND 4 ORS Versus SHRI. MADHUSUDAN HIRA AND 10 ORS	MR. T ISLAM MR. S SARKAR MS K DAS	MR. R ALI (R1, R2) MS. G P SHAHI (R1, R2)
30	I.A.(Civil)/2312/2021 in Intest.Cas./10646/2021	NAJRIN AKTAR BARBHUIYA Versus ABDUL KALAM LASKAR AND 4 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	MS. R CHOUDHURY MR F U BARBHUIYA (R1, R3, R5) MR. A H M R CHOUDHURY MS S DAS (R1, R3, R5)
	WITH Intest.Cas./10646/2021 (Filing Number)	NAJRIN AKTAR BARBHUIYA Versus ABDUL KALAM LASKAR AND 4 ORS. B	MR. N H MAZARBHUIYAN	
31	I.A.(Civil)/2425/2021 in MACApp./9131/2021	SUNESWAR DAS AND ANR. Versus ORIENTAL INSURANCE CO. LTD.	B R DAS	MR. S A HUSSAIN
	WITH MACApp./9131/2021 (Filing Number)	SUNESWAR DAS AND ANR. Versus ORIENTAL INSURANCE COM. LTD. E	B R DAS	
32	RSA/42/2022	MANTU SARKAR @ MONTU SARKAR Versus ON THE DEATH PATAL RANI ROY HER LEGAL HEIRS. RANI ROY AND ANR.	MR. I CHOUDHURY MR. B DEKA MR L TASHI	
33	RSA/58/2022	SABED ALI @ SABEDULLA AND ORS. Versus SAMAR ALI AND 3 ORS.	MR. A R SHOME MR. P MAZUMDER	MR. N SARKAR (r-4) S BORGHAIN (R1-R3) MS. B DEVI (R1-R3) MR BAPLU CHAKMA (R1-R3)
	WITH			
34	RSA/60/2022	SABED ALI @ SABEDULLA AND ORS. Versus SAMAR ALI AND 3 ORS.	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER	MR. N SARKAR (r-4) S BORGHAIN (R-1 TO 3) MS. B DEVI (R-1 TO 3) MR BAPLU CHAKMA (R-1 TO 3)
35	CRP/67/2022 CAVT. NO.04452/022,	SAROJ DAMANI AND 7 ORS Versus ON THE DEATH OF SURENDRA NARAYAN SUKUL, HIS LEGAL HEIRS AND ORS.	MR G N SAHEWALLA MR. A CHETIA MR M SAHEWALLA MS. S. TODI MS K BHATTACHARYYA	MR. S D PURKAYASTHA (FOR CAVEATOR) MR H K SARMA
36	MACApp./119/2022 WITH LCR, B/O	RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI PREM DEVI BOTHRA and 3 ORS	MS.N MODI MR. A J SAIKIA MR. S DUTTA MR.C SHARMA MR G S BORO MR.SIDHANT DUTTA	T BORAH MR. R K JAIN
37	RSA/155/2022	MD. MANNAS ALI Versus MD. ABDUL ALI AND 2 ORS	MR. A K PURKAYASTHA MR. S SHARMA	MR. D C C PHUKAN (r-1) MS. J GOGOI (r-1)
	WITH I.A.(Civil)/3440/2022 in RSA/155/2022	MD. MANNAS ALI Versus MD. ABDUL ALI AND 2 ORS	MR. A K PURKAYASTHA MR. S SHARMA	
38	CRP(IO)/177/2022	SHAHAD AHMED CHOUDHURY AND 3 ORS Versus SAFIQUE AHMED CHOUDHURY AND 42 ORS	DR. B AHMED MR. T U LASKAR MR. N DHAR MR. N HAQUE MR K UDDIN	MR N N UPADHYAYA MR. B B KAKATI E. YANTHAN
39	CRP(IO)/288/2022	JESMIN BEGUM AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM MS. D S NEOG(SC, IRRIGATION) MS U DAS

40	I.A.(Civil)/1592/2022 in Test.App./6039/2022	SMITA ROY @ BURI ROY AND ANR. Versus SIMA ROY AND ANR.	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI	MR. O LASKAR
	WITH Test.App./6039/2022 (Filing Number)	SMITA ROY @ BURI ROY AND ANR. Versus SIMA ROY AND ANR. F	MR. A C SARMA	
41	I.A.(Civil)/1747/2022 in RSA/87/2017	SRI KAMESWAR DEKA Versus ON THE DEATH OF JYOTISH DEKA	MR. A K CHOUDHURY MR M CHOUDHURY	MR. P CHOUDHURY MR. B D DEKA MR. M DAS
	WITH RSA/87/2017	SRI KAMESWAR DEKA Versus ON THE DEATH OF SRI SURENDRA DEKA HIS LEGAL HEIR SMTI RENA DEKA and ORS	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI	MR.M DAS(R- 3&4) MR.B D DEKA(R- 3&4)
	WITH I.A.(Civil)/1745/2022 in RSA/87/2017	KAMESWAR DEKA Versus ON THE DEATH OF JYOTISH DEKA	MR. A K CHOUDHURY MR M CHOUDHURY MR. D CHOUDHURY	
	WITH I.A.(Civil)/1746/2022 in RSA/87/2017	SRI KAMESWAR DEKA Versus ON THE DEATH OF JYOTISH DEKA	MR. A K CHOUDHURY MR M CHOUDHURY MR. D CHOUDHURY	
42	I.A.(Civil)/2566/2022 in RSA/10045/2022	SARBESWAR DAS . Versus TAGAR DAS AND 3 ORS	MR. A GOHAIN MR. S DIHINGIA MR. U B SARMA	MR. M DUTTA (R-2,3) MR. SHEELADITYA (R-2,3)
	WITH RSA/10045/2022 (Filing Number)	SARBESWAR DAS . Versus TAGER DAS AND 3 ORS A	MR. A GOHAIN	
43	I.A.(Civil)/2762/2022 FIXED in CRP/70/2022	MADHAB CHANDRA DAS Versus MRIDUL BHUYAN AND 2 ORS	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	MS. G P SHAHI M KALITA
	WITH CRP/70/2022	MADHAB CHANDRA DAS Versus MRIDUL BHUYAN AND 2 ORS	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	MR. R ALI MS. G P SHAHI M KALITA
44	I.A.(Civil)/3698/2022 WITH LCR in RFA/17/2013	ON THE DEATH OF SUNIL CHAKRABORTY HIS SOLE LEGAL HEIR MANIDEEPA CHAKRABORTY and 2 ORS Versus ON THE DEATH OF KALYANI BISWAS HER LEGAL HEIRS KANAKJYOTI BISWAS AND 2 ORS.	MS D CHAUDHURY	
	WITH RFA/17/2013	ON THE DEATH OF SUNIL CHAKRABORTY HIS SOLE LEGAL HEIR MANIDEEPA CHAKRABORTY and 2 ORS Versus KALYANI BISWAS	MS D CHAUDHURY MR.A K PAUL	MR.B K PURKAYASTHA MR. A DHAR MS. U K PURKAYASTHA MD F FARIDI
45	I.A.(Civil)/3856/2022 WITH LCR, B/O in MACApp./107/2022	KAMAL UDDIN MAZUMDER @ KAMAL UDDIN LASKAR Versus CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD.	MR A B DEY MR. S SUTRADHAR	MR. R GOSWAMI
	WITH MACApp./107/2022	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus KAMAL UDDIN MAZUMDER @ KAMAL UDDIN LASKAR AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR A B DEY (r-1)

HEARING

46	MACApp./26/2018 WITH LCR, FIXED	M/S UNITED INDIA INSURANCE CO. LTD Versus NASIRA BEGUM	MR. A DUTTA MR. A AHMED MRS. P M DUTTA	MD A ALI (R1-R3) MR. K BHATTACHARJEE (R1-R3) MS. S B CHOUDHURY (R4) MR. O K SHRESTHA (R1- R3) MS B TALUKDAR (R1-R3)
47	MACApp./873/2018 WITH LCR, FIXED	SRI PRAFULLA BHARALI Versus SMTI LANIMA DAS AND ANR	MR J I BARBHUIYA MS F BEGUM MR. R ALI MR. L MOHAN MRS. B CHAKRABORTY	MR S SARMA (R1) MR. R HAZARIKA (R1) MR. N HASAN (R1) MS. S KAKATI (R1) MR. A HASAN (R1) MR. C CHAKRAVARTY (R1)
	WITH I.A.(Civil)/3494/2018 in MACApp./873/2018	SRI PRAFULLA BHARALI Versus SMTI LANIMA DAS AND ANR	MR J I BARBHUIYA MS F BEGUM MR. R ALI MR. L MOHAN MRS. B CHAKRABORTY	
48	MACApp./428/2017	SRI SAPAN MANDAL Versus SRI PRAFULLA BHARALI and 2 ORS	MR. A ACHARYA	MR. J I BORBHUIYA (R1) MS F BEGUM (R1) MR. A A AHMED (R1) MR. L MOHAN (R1) MR. A DUTTA (R3) MRS. P M DUTTA (R3)
	WITH CO/4/2018 in MACApp./428/2017	THE NATIONAL INSURANCE COMPANY LTD Versus SAPAN MANDAL AND 2 ORS	MR. A DUTTA MRS. P M DUTTA	MR. A ACHARYA
	WITH I.A.(Civil)/1353/2018 in MACApp./428/2017	THE NATIONAL INSURANCE COMPANY LTD Versus SAPAN MANDAL AND 2 ORS	MR. A DUTTA MRS. P M DUTTA	MR. A ACHARYA
	WITH I.A.(Civil)/3877/2018 in MACApp./428/2017	THE NATIONAL INSURANCE CO. LTD. Versus SRI SAPAN MANDAL AND 2 ORS	MR. A DUTTA MRS. P M DUTTA	MR. A ACHARYA MS F BEGUM
<u>STAY MATTERS</u>				
49	Tr.P.(C)./9/2021	MRS. JOGITA THAKURIYA Versus CHANDAN DAS	MR A R BHUYAN MR. M A I HUSSAIN MS. T BEGUM	MR. U C RABHA MR. P K DAS MR. DITUL DAS MR. R RAHMAN
50	CRP(IO)/250/2022	MOINUL HAQUE BARBHUIYA AND 6 ORS Versus NOOR AHMED BARBHUIYA AND 5 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	MS. R CHOUDHURY (r-1 to 6) MR. A H M R CHOUDHURY (r-1 to 6)
51	CRP(IO)/264/2022	BINITA DAS AND 4 ORS Versus HRIDAY DAS	MR P UPADHYAY MR A UPADHYAY	MR. R M CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 30/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
3)	MR. N ISLAM	23-01-2023	To	03-02-2023
4)	MR. R BORUAH	20-01-2023	To	30-01-2023
5)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
6)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
7)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
8)	MR. D NANDI	25-01-2023	To	31-01-2023

9)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
10)	MR. R SARMAH	27-01-2023	To	05-02-2023
11)	MD. A J ATIA	30-01-2023	To	06-02-2023
12)	MR. A M BORA	30-01-2023	To	01-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday,30th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

[CRIMINAL AND CIVIL MATTERS]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2022 TO 03-03-2023
(RELATING TO CRIMINAL BENCH(CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./242/2023 FIXED	MINHAJUR RAHMAN@MINHAZUR RAHMAN Versus THE STATE OF ASSAM	MR. M H TALUKDAR MD. S ALOM	PP, ASSAM
2	Bail Appln./304/2023	SWAPAN SARKAR AND 2 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
3	Bail Appln./305/2023	SAJAHAN ALI Versus THE STATE OF ASSAM	Mr M U Ahmed MR F HAQUE	PP, ASSAM
4	Bail Appln./306/2023	MINAZUL HOQUE BARBHUIYA Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM
5	Bail Appln./309/2023	SIDDIQUE ALI Versus THE STATE OF ASSAM	MR. P JAIN MR. P JAIN	PP, ASSAM
6	Bail Appln./310/2023	SAFIKUL ANSARI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. K D SARMA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
7	Bail Appln./313/2023	ABDUL SALAM Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
8	Bail Appln./319/2023	JAHIRUL ISLAM@JOHIRUL AND ANR Versus THE STATE OF ASSAM	MR R SARKAR	PP, ASSAM
9	Bail Appln./320/2023	PIAR ALI AND ANR Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
10	Bail Appln./323/2023	ASANUR SK @ ASANUR ALI Versus THE STATE OF ASSAM	MR R SARKAR	PP, ASSAM
11	Bail Appln./324/2023	EKRAMUL HAQUE @ IKRAMUL HAQUE Versus THE STATE OF ASSAM	MR. R ALI MR M Z SHAH MR A S SK	PP, ASSAM

MOTION

12	Crl.Rev.P./605/2022 B/O	JAKIR HUSSAIN @ ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. A T SARKAR MS S PATAR	PP, ASSAM
13	Crl.Pet./3/2023	RUHUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. R A CHOUDHURY MR. R A MAZUMDER M. ROBBANI	PP, ASSAM
14	Crl.Pet./76/2023	MD. ZOHIRUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR N Z CHOUDHURY MR S ABDULLAH	PP, ASSAM
15	AB/209/2023 FIXED	ABDUL HAI Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM

WITH

16	AB/86/2023	JOYNAL ABEDIN@LAL HOSEN AND 2 ORS Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
17	AB/240/2023	MIRAJUL HOQUE AND 2 ORS Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
18	AB/243/2023	MD RAMJAN ALI @ RAMJAN ALI AND 5 ORS Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
19	AB/244/2023	NUR MOHAMMAD SK AND ANR Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK	PP, ASSAM
20	AB/246/2023	SAIRUL ISLAM @ SAIRUL ALI Versus THE STATE OF ASSAM	MR. R ALI H A AHMED	PP, ASSAM

ADMISSION

21	Tr.P.(Crl.)/24/2017	MAMPI BISWAS Versus RABINDRA CHANDRA MITRA	MS.D GHOSH MS.N DEKA	MS.P AHMED MS.H BUZAR BARUAH
22	Tr.P.(Crl.)/41/2019	PARTHA DAS Versus SMTI. POMPI GHOSH	MR. RAJARSHEE DE MR J K Bhuyan	MS. S GHOSH MR. H MAZUMDER
23	Tr.P.(Crl.)/16/2021	RAM CHANDRA SINGH Versus THE STATE OF ASSAM AND ANR	MS. S KANUNGOE MS. J CHETTRY	MR. A R SHOME (R-2) MR A J GHOSH (R-2) MR D NANDI PP, ASSAM
24	Tr.P.(Crl.)/23/2021	KAMAL KRISHNA DAS Versus UDHAB MEDHI	MR P KATAKI MR. D DEKA	MR G KAKOTI MR. P THAKURIA
25	Tr.P.(Crl.)/39/2022 FIXED	BORNALI SEN AND 2 ORS. Versus SUJIT BHOWMIK	MR H R CHOUDHURY S. TALUKDAR	MR B CHANDA
26	Crl.Pet./210/2022 WITH LCR 1 FILE	DR. SUNMONI BHUYAN Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MS M NIROLA	MR. B D GOSWAMI (r-2) MR. T CHUTIA (r-2) PP, ASSAM
27	Crl.Pet./1187/2022 B/O	RABIUL AWAL AND ANR. Versus ARIFA NASRIN	MR. R ALI H A AHMED	MR. M AHMED MD I H LASKAR
28	Crl.A./16/2023 B/O	MD ATOWAR ALI Versus THE STATE OF ASSAM AND ANR.	MR. N ZAMAN MR. S K JAIN	PP, ASSAM
	WITH I.A.(Crl.)/48/2023 in Crl.A./16/2023	MD ATOWAR ALI Versus THE STATE OF ASSAM AND ANR.	MR. N ZAMAN MR. S K JAIN	PP, ASSAM

BAIL HEARING (BA)

29	Bail Appln./2164/2022 FIXED	MUKUT SAIKIA Versus THE CENTRAL BUREAU OF INVESTIGATION	MR. B K MAHAJAN MR. A K JAIN MR. M KALITA MR. A CHAUDHURY	SC, CBI
30	Bail Appln./3314/2022 FIXED	PUJA THAPA AND ANR Versus THE STATE OF ASSAM	MR. R D BHUYAN MS T BARUAH	PP, ASSAM
31	Bail Appln./3446/2022 WITH LCR, FIXED	ANANTA BARMAN Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS A BORAH MR RITURAJ TIWARI	PP, ASSAM
WITH				
32	Bail Appln./3518/2022	ANANTA BARMAN Versus THE STATE OF ASSAM	MR. R ALI H A AHMED	PP, ASSAM
33	Bail Appln./10/2023 FIXED	DIPAK KAKATI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
34	Bail Appln./92/2023 FIXED	NUR HUSSAIN Versus THE STATE OF ASSAM	MR. A R SIKDAR MR J A AZAD MR. S I TALUKDAR D. HUSSAIN	PP, ASSAM
35	Bail Appln./94/2023 FIXED	MD ABDUL RAKIB Versus THE STATE OF ASSAM	TUN RAJKHOWA	PP, ASSAM
BAIL HEARING				
36	AB/1501/2022 FIXED	ABDUL MAJOM SK AND 6 ORS Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	MR E AHMED MR. S Z RAHMAN PP, ASSAM
37	AB/1844/2022 FIXED	SWAPAN KUMAR DAS AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU MR. A LAL MR G DEKA MS D CHOWDHURY	PP, ASSAM
38	AB/1865/2022 FIXED	DR. BANIKANTA SARMA Versus THE STATE OF ASSAM	MR Z KAMAR MS. S B CHOUDHURY	PP, ASSAM
39	AB/1872/2022 FIXED	CHITTARANJAN GOSWAMI Versus THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
WITH				
40	AB/891/2022	JYOTIRMOY BARUAH Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
41	AB/2980/2022 FIXED	RAJ BARUAH Versus THE STATE OF ASSAM	MR G CHOUDHURY MR. ARIF AHMED	MR. JYOTIRMOY ROY (PP, ASSAM
42	AB/3331/2022 WITH LCR, FIXED	RAHIM ALI @ ABDUL RAHIM AND 5 ORS. Versus THE STATE OF ASSAM	MR. N N JHA MR. M UDDIN	MR. S ISLAM MR A HAWARI PP, ASSAM
WITH				
43	Bail Appln./3002/2022	FAIZUDDIN ALI @ FAIZUDDIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. N N JHA MR. A C RAY MR. M UDDIN	PP, ASSAM
44	AB/3496/2022 FIXED	DHARMENDRA KUTUM Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. P. SINGHA	PP, ASSAM
45	AB/3582/2022 FIXED	AHED ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	MR. I U CHOWDHURY PP, ASSAM

46	AB/3679/2022 WITH LCR, FIXED	SHAHAR ALI @ SAHAR ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. M H TALUKDAR	PP, ASSAM
47	AB/3767/2022 FIXED	AJJ ALI @ AZIZUL Versus THE STATE OF ASSAM	MR. J KALITA MR. N J GOGOI M.A. BEGUM MS. S. KAR	PP, ASSAM
48	AB/3774/2022 FIXED	RAFIKUL HUSSAIN Versus THE STATE OF ASSAM	MR. J KALITA MR. N J GOGOI M.A. BEGUM MS. S. KAR	PP, ASSAM
49	AB/3814/2022 FIXED	FAIZUL HAQUE Versus THE STATE OF ASSAM	MR D R GOGOI TRI GOSWAMI	PP, ASSAM
50	AB/3830/2022 FIXED	HAFIJUL HAQUE AND ANR Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
51	AB/3845/2022 FIXED	JITENDRA DEKA AND ANR Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
52	AB/97/2023 FIXED	MD. SAMNUR ALI @ SANJAY Versus THE STATE OF ASSAM	MR A K AHMED K SHIKDER	PP, ASSAM
53	AB/172/2023 FIXED	RASHID ALI AND 6 ORS Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM
54	WITH Bail Appln./3315/2022	BABUL HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR M AHMED MR A. ALI	PP, ASSAM
<u>ORDERS</u>				
55	Tr.P.(CrI.)/14/2022 FIXED	MD. FIROJ ALI Versus THE STATE OF ASSAM AND ANR	MS. J PAUL MS. S AHMED	PP, ASSAM
	WITH I.A.(CrI.)/532/2022 in Tr.P.(CrI.)/14/2022	MD. FIROJ ALI Versus THE STATE OF ASSAM AND ANR	MS. J PAUL	PP, ASSAM
56	CrI.A./197/2022 WITH LCR 1 FILE, OFFICE NOTE, B/O	MD. NOOR HUSSAIN @ KARENG @ NUR HUSSAIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
	WITH I.A.(CrI.)/462/2022 in CrI.A./197/2022	MD. NOOR HUSSAIN @ KARENG @ NUR HUSSAIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
57	CrI.A./268/2022 WITH LCR 4 FILES, FIXED	LAKHI BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. K SARMA MR. S BORUAH	PP, ASSAM
	WITH I.A.(CrI.)/649/2022 in CrI.A./268/2022	LAKHI BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. K SARMA MR. S BORUAH	PP, ASSAM
58	I.A.(CrI.)/365/2022 AB 1515/2022(D/O) in AB/1515/2022	KISHORE KUMAR DAS Versus THE STATE OF ASSAM	MR. B S BASUMATARY	PP, ASSAM
59	I.A.(CrI.)/588/2022 WITH LCR 5 FILES, B/O in CrI.A./6/2021	MD. ABUL KALAM SK., Versus THE STATE OF ASSAM AND ANR	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH	PP, ASSAM

WITH
Crl.A./6/2021

MD. ABUL KALAM SK.,
Versus
THE STATE OF ASSAM AND ANR

MR. B D KONWAR SR. ADV. MR. A T SARKAR (R2)
MR. B CHOWDHURY PP, ASSAM
MR. R KALITA
MR. S R ISLAM
MR H AGARWAL
MR J SINGH

60 Crl.Pet./1307/2022
FIXED

MILAN JADAV
Versus
THE STATE OF ASSAM

MR. S BORTHAKUR PP, ASSAM
MR. R MAZUMDAR
MS. S KAKATI

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LEAVE NOTE OF ADVOCATES FOR 30/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
3)	MR. N ISLAM	23-01-2023	To	03-02-2023
4)	MR. R BORUAH	20-01-2023	To	30-01-2023
5)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
6)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
7)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
8)	MR. D NANDI	25-01-2023	To	31-01-2023
9)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
10)	MR. R SARMAH	27-01-2023	To	05-02-2023
11)	MD. A J ATIA	30-01-2023	To	06-02-2023
12)	MR. A M BORA	30-01-2023	To	01-02-2023